

ORISSA HIGH COURT

FILING REPORT AS ON :19/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/33542/2025	SURYA ALLOY INDUSTRIES LTD. VS PRINCIPAL CHIEF MATERIAL MANAGER, EAST COAST RAILWAY, BBSR	SATYA SMRUTI MOHANTY VS	// ()	
2	D-BLAPL/25311/2025	RAGHUNATH SAHU @ RAJ VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// ()	NANDANKANAN /256 /2025
3	D-BLAPL/25312/2025	SEWATI YADAV VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// ()	AMBADOLA /154 /2025
4	D-BLAPL/25313/2025	PANCHU BEHERA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// ()	BADAGADA /154 /2025
5	D-BLAPL/25314/2025	MANJU SIKARI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// ()	AMBADOLA /154 /2025
6	D-BLAPL/25315/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ()	GANGAPUR (ASKA) /418 /2025
7	D-BLAPL/25317/2025	SATYAJIT @ LIPUN PANIGRAHI @ SATYAJIT PANIGRAHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ()	GANGAPUR (ASKA) /418 /2025
8	D-BLAPL/25318/2025	AMPISH KUMAR VS STATE OF ODISHA	AMIT BISWAL VS	// ()	
9	D-BLAPL/25321/2025	SADAM MIR VS STATE OF ODISHA	SARADA PRASAD DASH VS	// ()	MANGALA BAG /141 /2025
10	D-BLAPL/25322/2025	TRINATH JOSHI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// ()	
11	D-BLAPL/25323/2025	MAHENDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	// ()	BALLIGUDA /196 /2025

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12	D-BLAPL/25326/2025	BUBU @ SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /196 /2025 () //	
13	D-BLAPL/25327/2025	SK.ANISH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /673 /2025 () //	
14	D-BLAPL/25330/2025	PAPU @ BAPI @ BISWANATH DHADA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /403 /2025 () //	
15	D-BLAPL/25331/2025	SRIBANTA DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /93 /2022 () //	
16	D-BLAPL/25333/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /145 /2025 () //	
17	D-BLAPL/25335/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /403 /2025 () //	
18	D-BLAPL/25336/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /144 /2025 () //	
19	D-BLAPL/25337/2025	RABINDRA MOHARANA @ RABI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /211 /2025 () //	
20	D-BLAPL/25338/2025	NIRAKARA KHANDAYAT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BIRMAHARAJPUR /220 /2024 () //	
21	D-BLAPL/25340/2025	RANJAT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /49 /2025 () //	
22	D-BLAPL/25341/2025	SURJYA NARAYANA SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /328 /2025 () //	
23	D-BLAPL/25342/2025	MANOJ KUMBHAR	RAJENDRA KUMAR PRADHAN	BARKOTE /93 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/25344/2025	NANDINI DAS	ARIJEET MISHRA	RAJKANIKA /374 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/25347/2025	ARSAFUL MANDAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/25349/2025	JITENDRA MALLIK	AMULYA RATNA PANDA	K.NUAGOAN /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/25354/2025	NABAKUMAR SAMAL	NARENDRA KUMAR LENKA	ODAGAON /181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/25357/2025	BANSHIDHAR KUMBHAR @ BANSHI	RAJIB LOCHAN PATNAIK	KANTABANJI /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/25360/2025	PRASHANT MALLICK	RAKESH KUMAR ROURAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25362/2025	BIKU @ BIKRAM MUDULI	DEEPAK KUMAR DAS	RANPUR /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25365/2025	PRABHAT KUMURA	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /318 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25368/2025	DIPENDRA KHOSLA	SURESH KUMAR JENA	RAYAGADA G.R.P. /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25373/2025	DIPENDRA KHOSLA	SURESH KUMAR JENA	RAYAGADA G.R.P. /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25378/2025	RANJIT KUMAR SWAIN @ KALIA	LAMBODOR ACHARI	BELLAGUNTHA /391 /2025	AOR20220001563C202500031
		VS	VS	()	

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35	D-BLAPL/25379/2025	STATE OF ODISHA PRADIP MALABISOI VS	SUCHIT KUMAR NAYAK VS	// ADVA /61 /2025 ()	
36	D-BLAPL/25380/2025	STATE OF ODISHA ANWAR ANSARI VS	KAUSTUVA MOHANTY VS	// / /0 ()	
37	D-BLAPL/25382/2025	STATE OF ODISHA PRAMOD KUMAR VS	KAUSTUVA MOHANTY VS	// / /0 ()	
38	D-BLAPL/25383/2025	STATE OF ODISHA ASISH NAYAK VS	SUCHIT KUMAR NAYAK VS	// PADMAPUR /69 /2025 ()	
39	D-BLAPL/25386/2025	STATE OF ODISHA LITU MOHAPATRA VS	JUGALA KISHORE PANDA VS	// PARJANG /355 /2025 ()	
40	D-BLAPL/25388/2025	STATE OF ODISHA SOLOV ADHIKARI @ SOLU VS	RAMDAS ACHARY VS	// NARLA /163 /2025 ()	
41	D-BLAPL/25391/2025	STATE OF ODISHA SOURABHA MAHAKUD @ SOURAV MAHAKUD VS	AMLAN MOHANTY VS	// RUGUDI /48 /2024 ()	
42	D-BLAPL/25394/2025	STATE OF ODISHA GEDA BALIA @ BALARAM ROUTHAY VS	KEDAR CHANDRA SARANGI VS	// KHURDA MODEL /351 /2023 ()	
43	D-BLAPL/25395/2025	STATE OF ODISHA PRASANNA SENAPATI VS	BIBHUTI KESHARI BISWAL VS	// ANGUL TOWN /615 /2025 ()	
44	D-BLAPL/25397/2025	STATE OF ODISHA MOHAN SINGH VS	TAPAN MISHRA VS	// BRAHMANITARANG /208 /2016 ()	
45	D-BLAPL/25399/2025	STATE OF ODISHA SANTOSH SETHI @ SIDHU VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	// KHURDA MODEL /351 /2023 () //	

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46	D-BLAPL/25400/2025	RAJENDRA SEULA @ CHAPURI @ RAJA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	BALIPATNA /294 /2025 () //	
47	D-BLAPL/25404/2025	RAJA TANDON @ AKASH TANDON VS STATE OF ODISHA	KIRTAN DANG VS	G.R.P.S. (TITILAGARH) /50 /2025 () //	
48	D-BLAPL/25405/2025	ALOK SAHU VS STATE OF ODISHA	RAMESH AGARWAL VS	KHARIAR /196 /2025 () //	
49	D-BLAPL/25406/2025	PRAKASH JAGADALA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /221 /2025 () //	
50	D-BLAPL/25420/2025	MOHAMMAD SARIF @ MD. SARIF VS STATE OF ODISHA	KASHINATH PATTANAİK VS	//0 () //	
51	D-BLAPL/25423/2025	SHYAM SUNDAR NAYAK @ NAIK @ NANDA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	G.R.P.S. /94 /2025 () //	
52	D-BLAPL/25424/2025	ARJUN BAGH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /14 /2019 () //	
53	D-BLAPL/25426/2025	AJU PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHAIRA /79 /2021 () //	
54	D-BLAPL/25429/2025	RAKESH BAG @ RAKESH KUMAR BAG VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /175 /2025 () //	
55	D-BLAPL/25431/2025	SK. NASRAFFA @ SK. NASURULLA @ SURAJ VS STATE OF ODISHA	CHHABI BEHERA VS	KHUNTUNI /161 /2024 () //	
56	D-BLAPL/25435/2025	BEHERA BADARA @ BEHERA BADRA VS STATE OF ODISHA	BIKRAM RATH VS	GURUDIJHATIA /210 /2024 () //	
57	D-BLAPL/25439/2025	PAPU @ SUDHANSU SEKHAR JENA	SIVA SANKAR CHAINI	BASUDEVPUR /937 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/25445/2025	NILAMADHABA SETHI @ BABU	LAMBODOR ACHARI	BELLAGUNTHA /391 /2025	AOR20220001563C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/25447/2025	BIBHUTI KANHAR	BIJAYA KUMAR RAGADA	MANAMUNDA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/25449/2025	MUKESH MANGARAJ @ KANHA	ABHISIDDHANTA SAHOO	GADISAGADA /199 /2024	AOR20220000014C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/25453/2025	SUBHASISH SWAIN	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/25454/2025	SUJIT KUMAR GOUDA @ SANGRAM	LAMBODOR ACHARI	BELLAGUNTHA /391 /2025	AOR20220001563C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/25456/2025	DUKHA @ BRAJA KISHORE NAYAK	BHABANI SHANKAR DASPARIDA	BHADRAK RURAL /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/25459/2025	ASWINI NAIK	LAMBODOR ACHARI	BELLAGUNTHA /391 /2025	AOR20220001563C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/25461/2025	LOKANATHA NAIK @ CHIKU	LAMBODOR ACHARI	BELLAGUNTHA /391 /2025	AOR20220001563C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/25463/2025	SIMANCHALA GOUDA @ SANGRAM	LAMBODOR ACHARI	/ /	AOR20220001563C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/25464/2025	SANKAR GOUDA @ BUTU	LAMBODOR ACHARI	BELLAGUNTHA /391 /2025	AOR20220001563C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/25472/2025	ABHIMANYU NAYAK	ASHOK KUMAR SARANGI	JAJPUR SADAR /185 /2025	
		VS	VS	()	

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69	D-BLAPL/25474/2025	STATE OF ODISHA BUDHISAGAR MEHER VS	SARAT KUMAR JENA VS	// KANTABANJI /288 /2024 ()	
70	D-BLAPL/25475/2025	STATE OF ODISHA JITENDRA @ JITU TAREI @ TARAI VS	MANOJ PANIGRAHI VS	// JAJPUR ROAD /250 /2025 ()	AOR20220001665C202500082
71	D-BLAPL/25476/2025	STATE OF ODISHA PRATAP SUNA VS	SARAT KUMAR NAYAK VS	// KHETRARAJPUR /260 /2022 ()	AOR20230000983C202500005
72	D-BLAPL/25478/2025	STATE OF ODISHA R.SAGAR KUMAR VS	SARAT KUMAR JENA VS	// G.R.P.S. (TITILAGARH) /85 /2024 ()	
73	D-BLAPL/25479/2025	STATE OF ODISHA BASANTA SAHU VS	BIDYADHAR PANDA VS	// KISINDA /67 /2020 ()	AOR20220001945C202500040
74	D-BLAPL/25482/2025	STATE OF ODISHA PRASANTA MALLIK @ SSHA VS	LAMBODOR ACHARI VS	// BELLAGUNTHA /391 /2025 ()	AOR20220001563C202500037
75	D-BLAPL/25486/2025	STATE OF ODISHA RAJAN NAYAK VS	SUCHIT KUMAR NAYAK VS	// PADMAPUR /69 /2025 ()	
76	D-BLAPL/25490/2025	STATE OF ODISHA NABA DIGAL VS	AMITAV TRIPATHY VS	// NUAGAON /85 /2025 ()	
77	D-BLAPL/25502/2025	STATE OF ODISHA JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA VS	JYOTIRANANDA SAHOO VS	// POLASARA PS /165 /2025 ()	
78	D-BLAPL/25506/2025	STATE OF ODISHA RABINARAYAN RANA @ DEEP VS	DILIP KUMAR SAHU VS	// PAIKMAL /207 /2021 ()	
79	D-CMAPL/33653/2025	STATE OF ODISHA SATYABHAMA SAHOO VS	VS	// () //	

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80	D-CMP/33392/2025	MADHABA CHANDRA PANDA VS KRUPASINDHU PANDA	AKASH KUMAR PATAJOSHI VS	// ()	AOR20220001834C202500059
81	D-CMP/33394/2025 CMP/1280/2025	JAJATI PATNAIK VS BAISHNAB CHARAN RANA	DEBAKANTA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000203/2024	
82	D-CMP/33424/2025	RANJAN KUMAR BEHERA VS CHANDRASEKHAR SAHOO	MAMATA MISHRA VS	// ()	
83	D-CMP/33473/2025	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	 VS	// ()	
84	D-CMP/33480/2025	BIJAYA KUMAR MOHAPATRA VS RAMAKRUSHNA @ RAMAHARI PANIGRAHI	SUBHRANSU BHUSAN MOHANTY VS	// ()	
85	D-CMP/33539/2025	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()	
86	D-CMP/33556/2025	SANKARSAN KAR VS NABIN KUMAR MISHRA	PRABIN DAS VS	// ()	
87	D-CMP/33575/2025	MANOJ KUMAR DAS VS SANDHYARANI SAHU	JAGAJIT PANDA VS	// ()	
88	D-CMP/33595/2025	BASANTA KUMAR KHANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
89	D-CMP/33620/2025	KISHORE MOHANTY@KISHORE CHANDRA MOHANTY VS MONORANJAN MOHANTY	MONORANJAN PRASAD PATRA VS	// ()	
90	D-CMP/33638/2025	SUBRAT MISHRA VS SUJIT MISHRA	DILLIP KUMAR SAHU VS	// ()	
91	D-CMP/33641/2025	KRUSHNA CHANDRA SAHOO	SAMIR KUMAR MISHRA (SR.ADV)	//	

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		VS	VS	()	
		SWAPNAMAYEE SAHOO		//	
92	D-CMP/33646/2025	RAJANIBALA BALABANTARAY	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		SUBASH CHANDRA MOHANTY		//	
93	D-CMP/33649/2025	BENUDHAR SWAIN	ADITYA SINGH MOHANTY	//	
		VS	VS	()	
		BAHUDI JENA		//	
94	D-CMP/33651/2025	MANASIBALA MOHANTY	HAREKRUSHNA DASH	//	AOD2024000001C202500161
		VS	VS	()	
		RANJAN KUMAR MOHANTY		//	
95	D-CONTC/33388/2025	PADMABATI DAS	ADV.	//	AOD20240000311C202500062
		VS	VS	()	
		S ASWATHY IAS , SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT. BBSR		//	
96	D-CONTC/33389/2025	JHUNITA BEHERA	ADV.	//	AOD20240000311C202500066
		VS	VS	()	
		S ASWATHY IAS , SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BBSR		//	
97	D-CONTC/33390/2025	SASMITA PANDA	ADV.	//	AOD20240000311C202500064
		VS	VS	()	
		S ASWATHY IAS , SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT. , BBSR		//	
98	D-CONTC/33391/2025	SHRADHANJALI MOHAPATRA	ADV.	//	AOD20240000311C202500063
		VS	VS	()	
		S ASWATHY IAS , SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT., BBSR		//	
99	D-CONTC/33395/2025	UDASINI NAYAK	ADV.	//	AOD20240000311C202500065
		VS	VS	()	
		S.ASWATHY IAS, SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT		//	
100	D-CONTC/33396/2025	GAYAMANI MOHAPATRA	ADV.	//	AOD20240000311C202500067
		VS	VS	()	
		S.ASWATHY IAS, SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT		//	
101	D-CONTC/33397/2025	SAKUNTALA PARHI	ADV.	//	AOD20240000311C202500068
		VS	VS	()	
		S.ASWATHY IAS, SECRETARY HELTH AND FAMILY WELFARE DEPARTMENT		//	
102	D-CONTC/33399/2025	PREMALATA DAS	ADV.	//	AOD20240000311C202500069
		VS	VS	()	

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103	D-CONTC/33404/2025	S.ASWATHY IAS, SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT MAGUNI CHARAN SAHU VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// // 0	
104	D-CONTC/33405/2025	NIRANJAN SAHOO VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// // 0	
105	D-CONTC/33407/2025	BANAMALI SAHOO VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// // 0	
106	D-CONTC/33409/2025	BATAKRISHNA BEHERA VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// // 0	
107	D-CONTC/33411/2025	LAXMIKANTA PRADHAN VS SHALINI PANDIT,IAS	PRAJIT KUMAR PRADHAN VS	// // 0	
108	D-CONTC/33416/2025	BANDANA KAR VS DEBASIS SINGH,MD-CUM-ADDL.SECRETARY,ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION LTD.,KHURDA	ADV. VS	// // 0	
109	D-CONTC/33432/2025	MINATI SAHOO VS SALINI PANDIT,IAS	ADV. VS	// // 0	
110	D-CONTC/33437/2025	ASHISH KUMAR PANIGRAHI VS MUKESH KUMAR BHAMOO,IPS	ADV. VS	// // 0	
111	D-CONTC/33442/2025	ANADI CHARAN JENA VS U.R.MOHAN RAJU,SECRETARY,PARADIP PORT TRUST,PARADIP,JAGATSINGHPUR	PARSURAM PARIJA VS	// // 0	
112	D-CONTC/33475/2025	KAMALA PANDA VS PREMJEET NAYAK,IAS	ADV. VS	// // 0	
113	D-CONTC/33479/2025	JOGESWAR SARANGI VS BASANTA KUMAR NAYAK,OASPS-II,COMMANDANT,6TH IRBN,KHORDHA	ADV. VS	// // 0	

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114	D-CONTC/33482/2025	RAMESH KISAN VS BASANTA KUMAR NAYAK,OAPS-II,COMMANDANT,6TH IRBN,KHORDHA	ADV. VS	// ()	
115	D-CONTC/33484/2025	SANTOSH MAHALI VS BIDHUDUTTA BASANTIA,IAS	ADV. VS	// ()	
116	D-CONTC/33486/2025	PRADEEP KUMAR SAHOO VS ABDAAL M.AKHTAR,IAS	SUDHEER KUMAR SAHOO VS	// ()	
117	D-CONTC/33492/2025	DILLIP KUMAR JENA VS DEORANJAN KUMAR SINGH,IAS, ADDITIONAL CHIEF SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT.	SAMARENDRA BEURA VS	// ()	AOR20220001771C202500022
118	D-CONTC/33522/2025	CHITTA RANJAN MAHAPATRA VS ARINDAM DAKUA,IAS	MANAS RANJAN PRADHAN VS	// ()	
119	D-CONTC/33527/2025	PRATAP KUMAR PANDA VS ARAVIND AGRAWAL,IAS	ADV. VS	// ()	
120	D-CONTC/33564/2025	BASUDEV SAHOO VS SHRI RAM PARKASH,COMMANDING OFFICER,SENA SEVA CORPS ABHILEKH,BANGALORE	GHASI RAM VERMA VS	// ()	
121	D-CONTC/33569/2025	BINOD KUMAR DAS VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// ()	
122	D-CONTC/33612/2025	PRANABANDHU SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
123	D-CONTC/33613/2025	NIRANJAN BISWAL VS ANU GARG,IAS	ADV. VS	// ()	
124	D-CONTC/33615/2025	HARAMOHAN SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
125	D-CONTC/33616/2025	UPENDRA SAHOO	ADV.	//	

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		VS	VS	()	
		ANU GARG,IAS		//	
126	D-CONTC/33619/2025	BHRAMAR BEHERA	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
127	D-CONTC/33621/2025	LOCHAN BARIK	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
128	D-CONTC/33624/2025	RAJKISHORE SAHOO	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
129	D-CONTC/33626/2025	PABITRAMOHAN SAHOO	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
130	D-CONTC/33629/2025	ASKHILA CHANDRA PANI	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
131	D-CONTC/33631/2025	HARMOHAN SAHOO	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
132	D-CONTC/33636/2025	RAJKISHORE SAHOO	ADV.	//	
		VS	VS	()	
		ANU GARG,IAS		//	
133	D-CONTC/33639/2025	NIHARIKA JAGADEV	ADV.	//	
		VS	VS	()	
		DIPAK KUMAR PARHI,DEO,PURI		//	
134	D-CONTC/33642/2025	DR. ANNAPURNA DEVI	ADV.	//	
		VS	VS	()	
		KALI PRASANNA SWAIN,IAS		//	
135	D-CONTR/25348/2025	SRINIVAS MOHANTY	KABITA PATRA	//	AOR20230000802C202500067
		VS	VS	()	
		NAVIN DAS, EDITOR NIRVAYA		//	
136	D-CRLA/25366/2025	JAGA @ JAGANNATH DAS	DEEPAK KUMAR SAHOO	CUTTACK SADAR /577 /2019	
		VS	VS	()	

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137	D-CRLA/25387/2025	STATE OF ODISHA DEBA BEHERA VS	MANGU NANDY VS	// DABUGAM /105 /2024 ()	
138	D-CRLA/25407/2025	STATE OF ODISHA CHOUDHURY BEHERA VS	NIRANJAN LENKA VS	// //0 ()	
139	D-CRLA/25425/2025	RASHMI RANJAN BEHERA SHUSANTA KUMAR DHALASAMANTA VS	PUSPAMITRA MOHAPATRA VS	// CHAULIAGANJA /12 /2016 ()	
140	D-CRLA/25437/2025	STATE OF ODISHA JUGANTA RANA VS	BIPLAB KUMAR DASH VS	// MUDANPUR RAMPUR /12 /2022 ()	
141	D-CRLA/25469/2025	STATE OF ODISHA TANMAYA BEHERA VS	SHRADHANJALI SAHOO VS	// NABARANGAPUR TOWN /24 /2023 ()	
142	D-CRLA/25471/2025	STATE OF ODISHA KUNU @ DUSMANTA JENA VS	RAMESH CHANDRA OJHA VS	// JAJPUR SADAR /92 /2023 ()	
143	D-CRLA/25497/2025	STATE OF ODISHA SAROJ @ SANTOSH KUMAR DIGAL @ BABU VS	SIDHARTHA DAS VS	// PHULBANI TOWN /216 /2016 ()	
144	D-CRLA/25500/2025	STATE OF ODISHA JAGA @ JAGANNATH JENA VS	SUSHANTA HARICHANDAN VS	// BALANGA /165 /2025 ()	
145	D-CRLA/25504/2025	STATE OF ODISHA GAGAN @ BRAJAKISHORE SWAIN VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /15 /2012 ()	
146	D-CRLMA/25319/2025	STATE OF ODISHA SUJIT KUMAR ASHA @ SUJIT ASH VS	ADV. VS	// BALASORE TOWN /194 /2025 ()	
147	D-CRLMA/25417/2025	STATE OF ODISHA RAHUL PRATAP RAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// AUL /624 /2024 () //	

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148	D-CRLMA/25440/2025	NISHANT PRAKASH JAISWAL VS STATE OF ODISHA, (OPID)	DIPTIREKHA NANDA VS	EOW,BHUBANESWAR /21 /2022 () //	
149	D-CRLMC/25332/2025	MAKU @ MUKUNDA @ PRASANT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /37 /2011 () //	
150	D-CRLMC/25355/2025	AMIT KUMAR NATH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /55 /2018 () //	
151	D-CRLMC/25367/2025	SK. TAFFIZUDDIN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //	
152	D-CRLMC/25375/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	INFOCITY PS /368 /2023 () //	
153	D-CRLMC/25377/2025	LOKA MAJHI @ LUKO MAJHI VS STATE OF ODISHA	RAMDAS ACHARY VS	MOHANA /42 /2025 () //	
154	D-CRLMC/25381/2025	MANASI MASANTA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BARIPADA TOWN /206 /2017 () //	
155	D-CRLMC/25390/2025	SRIDHAR SAHOO @ ALLIHA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /224 /2020 () //	
156	D-CRLMC/25416/2025	SUKANTA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	JATNI P.S. /74 /2012 () //	
157	D-CRLMC/25419/2025	LAXMI NARASINGH@LAKSHMI NRUSINGHA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /288 /2025 () //	
158	D-CRLMC/25422/2025	KISHOR CHANDRA DAS VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	SALIPUR /126 /2016 () //	
159	D-CRLMC/25432/2025	DURGESH KUMAR MAHANTI	SIDHESWAR RATH	/ /0	

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		VS	VS	()	
160	D-CRLMC/25467/2025	M/S. ELOQUENT MACHINOTESH PVT. LTD.,BBSR GAYATRI JAISWAL	MOHAN BAG	BOLANGIR TOWN /480 /2020	AOR20240000323C202500020
		VS	VS	()	
161	D-CRLMC/25483/2025	STATE OF ODISHA ABHIRAM BARIK	SASHI BHUSAN PANDA (A)	TIHIDI /280 /2021	AOD20230000488C202500001
		VS	VS	()	
162	D-CRLMC/25484/2025	STATE OF ODISHA SUNIL PRUSTY	BIDYADHAR MANSING	MAHILA P.S.(BBSR) /48 /2025	
		VS	VS	()	
163	D-CRLMC/25487/2025	STATE OF ODISHA SAROJ @ SWADHIN PRADHAN	BIBHU PRASAD MOHANTY	BRAHMAGIRI /66 /2017	
		VS	VS	()	
164	D-CRLMC/25488/2025	STATE OF ODISHA AKASH KUMAR BISWAL	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /48 /2025	
		VS	VS	()	
165	D-CRLMC/25494/2025	STATE OF ODISHA RAMA CHANDRA JENA	PRAVASH CHANDRA JENA	CUTTACK VIGILANCE /37 /2011	
		VS	VS	()	
166	D-CRLMC/25495/2025	STATE OF ODISHA(VIG.) SUMANTA KUMAR NAYAK	JAYADEBA BEHERA	ITAMATI /138 /2018	
		VS	VS	()	
167	D-CRLMC/25512/2025	STATE OF ODISHA ASHOK KUMAR DORA	Rajjeet Roy	//	AOR20220001462C202500104
		VS	VS	()	
168	D-CRLMP/25316/2025	STATE OF ODISHA PREMANANDA PARIJA	SIDDHANT SARANGI	//0	
		VS	VS	()	
169	D-CRLMP/25325/2025	STATE OF ODISHA TWINKLE TAREI	UMAKANTA BARIK	//0	
		VS	VS	()	
170	D-CRLMP/25351/2025	STATE OF ODISHA RAMAKRUSHNA MAHARANA	KABIRAJ PRADHAN	//0	
		VS	VS	()	

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171	D-CRLMP/25353/2025	STATE OF ODISHA KULAMANI DAS VS	SAMVIT MOHANTY VS	// /0 ()	
172	D-CRLMP/25374/2025	STATE OF ODISHA KARISHMA TEBRIWAL VS	ABHINANDAN PRADHAN VS	// /0 ()	
173	D-CRLMP/25385/2025	STATE OF ODISHA RANJAN KUMAR NAYAK VS	SURJYA NARAYAN SAHU VS	// /0 ()	
174	D-CRLMP/25392/2025	STATE OF ODISHA PABITRA MALIK VS	TAPAN KUMAR KAMILA VS	// /0 ()	
175	D-CRLMP/25446/2025	STATE OF ODISHA ASHOK KUMAR SENAPATI VS	MANORANJAN MISHRA VS	// /0 ()	
176	D-CRLMP/25450/2025	STATE OF ODISHA AKSHAY KUMAR MOHARANA VS	MANORANJAN MISHRA VS	// /0 ()	
177	D-CRLMP/25458/2025	STATE OF ODISHA SANDHYARANI PATTNAIK VS	AJAYA KUMAR MOHARANA VS	// /0 ()	
178	D-CRLREV/25328/2025	UNION OF INDIA NABA KISHORE MISHRA VS	SIDHESWAR MALLIK VS	// CUTTACK VIGILANCE /40 /2002 ()	
179	D-CRLREV/25339/2025	STATE OF ODISHA(VIG.) RABINDRANATH MALLICK VS	MOHAMMED RIAZ VS	// /0 ()	
180	D-CRLREV/25384/2025	MRINMAY KUMAR JENA SUMIT KUMAR AGRAWAL @SUMIT AGRAWAL VS	ARJUNA CHARANA BEHERA VS	// /0 ()	
181	D-CRLREV/25444/2025	STATE OF ODISHA JAGADISH BARIK VS	SMITA RANJAN PATNAIK VS	// /0 ()	
		SMITARANI DAS		//	

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182	D-CRLREV/25507/2025	SIBUN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /465 /2025 () //	
183	D-EXP/33634/2025	SHUVENDU KUMAR PANDA VS PLANNING MEMBER-CUM- AUTHORISED OFFICER,CUTTACK DEVELOPMENT AUTHORITY,CUTTACK	BIDESH RANJAN BEHERA VS	// ()	
184	D-FAO/33495/2025	R.M., M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS AHAMMAD ALI SAHA	SOMNATH ROY VS	// () //	
185	D-FAO/33617/2025	KABITA PANDA VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
186	D-FAO/33623/2025	CHHALU PATRA VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
187	D-FAO/33644/2025	MINATI MALIK VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
188	D-MACA/33408/2025	BANITA BARIK VS UTPALA DEVI JAISWAL	BIRANCHI NARAYAN RATH VS	// () //	
189	D-MACA/33451/2025	HEMANT KUMAR SAHOO VS SATYABRATA NAYAK	PRASANTA KUMAR SAHOO VS	// () //	
190	D-MACA/33488/2025	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SARASWATI DEVI	SUBRAT SATPATHY VS	// () //	
191	D-MACA/33493/2025	D.M., ORIENTAL INSURANCE CO. LTD.,BERHAMPURRIMJHIMBALA PATI VS A.LAKSHMI PATRA	JAMESH CHANDRA SAHOO - 1 VS	// () //	
192	D-MACA/33530/2025	D.M., UNITED INDIA INSURANCE CO. LTD.,SAMBALPUR VS RAJKUMARI SINGH	JAMESH CHANDRA SAHOO - 1 VS	// () //	
193	D-MACA/33547/2025	D.M.,NATIONAL INSURANCE CO. LTD.,SUNDARGARH	PRASANTA KUMAR MAHALI	//	

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		VS	VS	0	
194	D-MATA/33553/2025	PABITRA KAWA @ PABITRA KUANR ANTARYAMI BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	0	
195	D-MATA/33560/2025	DR.SUKANTA KUMAR JENA DR. DIPMALLA SAHOO	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
196	D-MATA/33602/2025	DR. DIPTIMAN SAHOO PRAMILA BALA BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	0	
197	D-RPFAM/33573/2025	DR.SUKANTA KUMAR JENA RANJITA DANG	ABHILASH MISHRA	//	
		VS	VS	0	
198	D-RSA/33554/2025	PRATAP RUDRA DANGA DIBAS KUMAR MOHANTA	DAYANIDHI MOHANTY	//	
		VS	VS	0	
199	D-TRP(C)/33485/2025	LAXMIPRIYA MOHANTA SUCHISMITA PATNAIK	PRAMOD RANJAN BEHERA	//	AOD20220003518C202500033
		VS	VS	0	
200	D-TRP(C)/33558/2025	SUSAMA PATTNAIK TRUPTI MONDAL	RAJESH RANJAN SAHOO	//	AOD20240000612C202500020
		VS	VS	0	
201	D-TRP(C)/33568/2025	K.SURESH KUMAR RANJITA SAHOO	BISWARANJAN DAS	//	
		VS	VS	0	
202	D-TRP(C)/33583/2025	ASHIS KUMAR DAS SWORNALIKA SWAIN	BISWARANJAN DAS	//	
		VS	VS	0	
203	D-TRP(C)/33600/2025	PABITRA MOHAN LENKA LAXMIPRIYA SATHUA	AMITAV TRIPATHY	//	
		VS	VS	0	
204	D-TRP(C)/33630/2025	DHANANJAY SAHOO USHARANI PRUSTY @ USHARANI PRUSTI	SUJIT KUMAR PATTNAIK	//	
		VS	VS	0	

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205	D-WA/33402/2025	ASHOK KUMAR PRUSTY CHIEF CONSTRUCTION ENGINEER,ROAD AND BUILDING DEPT,KANGLA.	NSC BHEEMKANGLA.	// // 0	LOD20240000172C202500351
206	D-WA/33450/2025 WA/1415/2025	SWAPNA RANI MOHANTY KALPANA SAHOO	AMBUJA BANDHU PARIDA	// // 0	
207	D-WA/33454/2025 WA/1417/2025	STATE OF ODISHA SAPINA BIBI	AMBUJA BANDHU PARIDA	// // 0	
208	D-WA/33528/2025	STATE OF ODISHA VS SUBRATA KUMAR MOHANTY	SAROJ KUMAR JEE , A.G.A.	// // 0	LOD20240000200C202500373
209	D-WA/33532/2025	STATE OF ODISHA VS RAVVA NAGAMALLI	SAROJ KUMAR JEE, A.G.A.	// // 0	LOD20240000172C202500352
210	D-WA/33648/2025	PRINCIPAL SECRETARY OF REVENUE AND DISASTER MANAGEMENT DEPT VS SUDARSHAN NANDY	EDWONAGEMENT DEPT	// // 0	LOD20240000194C202500368
211	D-WP(C)/33380/2025	BAMADEB TANDI VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL	// // 0	AOD20220002760C202500004
212	D-WP(C)/33381/2025	LOKANATH BEHERA VS STATE OF ODISHA	SWAPNIL ROY	// // 0	AOR20220001600C202500095
213	D-WP(C)/33382/2025	SANGRAM ROUT VS STATE OF ODISHA	BIPLABA P.B. BAHALI	// // 0	
214	D-WP(C)/33383/2025	BANK OF BARODA, CUTTACK VS DIST SUB REGISTRATION OFFICER, BALASORE	SUBRAT MISRA	// // 0	
215	D-WP(C)/33384/2025	PUSPANJALI NANDA VS STATE OF ODISHA	SIDDHANT SARANGI	// // 0	

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216	D-WP(C)/33385/2025	CHHANDA CHARAN MALLIK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
217	D-WP(C)/33386/2025	ABDUL IMRAN KHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
218	D-WP(C)/33387/2025	SABITA KUMAR SENAPATI VS STATE OF ODISHA	SUNKURU SUDHAKAR RAO VS	// 0 //	
219	D-WP(C)/33393/2025	SAMBHU PRASAD HARPAL VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500163
220	D-WP(C)/33398/2025	SARAT KUMAR NAYAK VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	
221	D-WP(C)/33400/2025	ADITYA DEV INFRATECH PVT. LTD., BBSR VS JOINT COMMISSIONER OF STATE TAX, BBSR II CIRCLE	SASWAT KUMAR ACHARYA VS	// 0 //	
222	D-WP(C)/33401/2025	SATISH KUMAR BISWAL VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //	
223	D-WP(C)/33403/2025	SWAGAT JENA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500100
224	D-WP(C)/33406/2025	SHAKEEL AHMED KHAN VS UNION OF INDIA	SMRUTI RANJAN RAO VS	// 0 //	
225	D-WP(C)/33410/2025	BIPIN KUMAR GURU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
226	D-WP(C)/33412/2025	KESHAB BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //	
227	D-WP(C)/33413/2025	JAMESWAR SAMANTRAY	AVIJIT MISHRA	//	

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	WP(C)/23155/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/33414/2025	PRADEEP KUMAR DHAL VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
229	D-WP(C)/33415/2025	SANTI DASH @ SANTILATA DASH VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //	
230	D-WP(C)/33417/2025	TUSARKANTI MOHAPATRA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
231	D-WP(C)/33418/2025	RAMA CHANDRA SAHOO VS THE COLLECTOR, CUTTACK	DEBASISH PATNAIK VS	// 0 //	
232	D-WP(C)/33419/2025	PRATAP CHANDRA DEOGAM VS THE TAHASILDAR TANGI CHOUDWAR	MANAS KUMAR CHAND VS	// 0 //	
233	D-WP(C)/33420/2025	MAHAMAYA MAHILA SWAYANG SAHAYAK GOSTHIBBSR VS STATE OF ODISHA	SHIBSAR VS	// 0 //	
234	D-WP(C)/33421/2025	BIJAYANANDA BEHERA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //	
235	D-WP(C)/33422/2025	KAMALAKANTA NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //	
236	D-WP(C)/33423/2025	SURYANARAYAN HOTA VS CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
237	D-WP(C)/33425/2025	GOURA CHANDRA JENA VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA	KAMALAKANTA NAYAK VS	// 0 //	
238	D-WP(C)/33426/2025	SABITRI NAYAK VS	MAHENDRA KUMAR SAHOO VS	// 0	

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239	D-WP(C)/33427/2025	STATE OF ODISHA SUMITRA SATHUA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
240	D-WP(C)/33428/2025	STATE OF ODISHA DR. SUBASH MOHAPATRA VS	VS	// // 0	
241	D-WP(C)/33429/2025	DHARMENDRA PRADHAN BINATA BALA PATNAIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
242	D-WP(C)/33430/2025	STATE OF ODISHA SAROJINI SAHOO VS	MAHENDRA KUMAR SAHOO VS	// // 0	
243	D-WP(C)/33431/2025	STATE OF ODISHA RASMITA MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
244	D-WP(C)/33433/2025	STATE OF ODISHA COLLEGE OF PHARMACEUTICAL SCIENCES, GANJAM VS	MAHENDRA KUMAR SAHOO VS	// // 0	
245	D-WP(C)/33434/2025	STATE OF ODISHA SANJUKTA DAS VS	MAHENDRA KUMAR SAHOO VS	// // 0	
246	D-WP(C)/33435/2025	STATE OF ODISHA RINA ROUT VS	MAHENDRA KUMAR SAHOO VS	// // 0	
247	D-WP(C)/33436/2025	STATE OF ODISHA BHARATI NAYAK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
248	D-WP(C)/33438/2025	STATE OF ODISHA SAUDAMINI MOHAPATRA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
249	D-WP(C)/33439/2025	STATE OF ODISHA JITENDRA PANDA VS	MANAS RANJAN KHATUA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/33440/2025	JHARANA PADHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS HRUDANANDA MOHAPATRA	// 0 //	
251	D-WP(C)/33441/2025	HRUDANANDA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS HRUDANANDA MOHAPATRA	// 0 //	
252	D-WP(C)/33443/2025 WP(C)/23199/2025	BANAMBAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS HRUDANANDA MOHAPATRA	// 0 //	
253	D-WP(C)/33444/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS DHANESWAR BEHERA	// 0 //	
254	D-WP(C)/33445/2025	NIRUPAMA PANDA VS STATE OF ORISSA	SUBRAT KUMAR NAYAK VS SUBRAT KUMAR NAYAK	// 0 //	
255	D-WP(C)/33446/2025	B.M.PUBLIC SCHOOL, BHADRAK VS TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE	GOPINATH MISHRA VS GOPINATH MISHRA	// 0 //	
256	D-WP(C)/33447/2025	M/S. SWAIN ENGINEERING, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS ASIT KUMAR DASH	// 0 //	
257	D-WP(C)/33448/2025	MADHUSMITA PAHADSINGH VS STATE OF ODISHA	NIHAL RATH VS NIHAL RATH	// 0 //	
258	D-WP(C)/33449/2025	SHARMISTHA OJHA VS THE BRANCH MANAGER, CANARA BANK, KUAKHIA BRANCH, JAJPUR	BIKRAM CHANDRA GHADAI VS BIKRAM CHANDRA GHADAI	// 0 //	
259	D-WP(C)/33452/2025	M/S. SWAIN ENGINEERING, ANGUL VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS ASIT KUMAR DASH	// 0 //	
260	D-WP(C)/33453/2025	ARATI MOHARANA VS STATE OF ODISHA	NIHAL RATH VS NIHAL RATH	// 0 //	
261	D-WP(C)/33455/2025	GYANENDRA PATRO	NEELAKANTHA PANDA	//	

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		VS	VS	()	
262	D-WP(C)/33456/2025	THE G.M. CUM MD, ORISSA SC AND ST DEVELOPMENT DEPT., BBSR BISHNUPRIYA PRADHAN	NIHAL RATH	//	
		VS	VS	()	
263	D-WP(C)/33457/2025	STATE OF ODISHA PRABIR KUMAR DAS		//	
		VS	VS	()	
264	D-WP(C)/33458/2025	STATE OF ODISHA AJAYA KUMAR SAHOO	SAILABALA JENA	//	
		VS	VS	()	
265	D-WP(C)/33459/2025	STATE OF ODISHA BIDYADHAR NAYAK	SWAPNIL ROY	//	AOR20220001600C202500096
		VS	VS	()	
266	D-WP(C)/33460/2025	STATE OF ODISHA V R DRUG AGENCIES	SASWATA PATNAIK	//	AOD20240001090C202500014
		VS	VS	()	
267	D-WP(C)/33461/2025	STATE OF ODISHA RENUBALA BISWAL	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
268	D-WP(C)/33462/2025	STATE OF ODISHA SANJAY KUMAR SUNDARAY	SAILABALA JENA	//	
		VS	VS	()	
269	D-WP(C)/33463/2025	STATE OF ODISHA MAHESWATA SWAIN	PRASANTA KUMAR NANDA	//	
		VS	VS	()	
270	D-WP(C)/33464/2025	STATE OF ODISHA DEBI PRASAD DHAL	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
271	D-WP(C)/33465/2025	ASSISTANT SETTLEMENT OFFICER, BBSR SANJAY BHOI	SWAPNIL ROY	//	AOR20220001600C202500097
		VS	VS	()	
272	D-WP(C)/33466/2025	STATE OF ODISHA RAMAKANTA SARANGI	PRASANTA KUMAR NANDA	//	
		VS	VS	()	

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273	D-WP(C)/33467/2025	STATE OF ODISHA DUSMILA BHARASHAGADIA VS	SATYABRATA MOHANTY (1) VS	// // 0	
274	D-WP(C)/33468/2025	STATE OF ODISHA SADASHIV PRADHAN VS	SUDHIR KUMAR MALLICK VS	// // 0	
275	D-WP(C)/33469/2025	ASSISTANT SETTLEMENT OFFICER, CUTTACK GITANJALI PATRA VS	PRASANTA KUMAR NANDA VS	// // 0	
276	D-WP(C)/33470/2025	STATE OF ODISHA SANJUKTA BEHERA VS	MANMAYA KUMAR DASH VS	// // 0	AOR20220004309C202500042
277	D-WP(C)/33471/2025	JANAKI BEHERA ANOJ KUMAR MOHAPATRA VS	KSHIROD KUMAR ROUT VS	// // 0	
278	D-WP(C)/33472/2025	STATE OF ODISHA PUSPANJALI JENA VS	RAMESH SAHOO VS	// // 0	
279	D-WP(C)/33474/2025	PUNJAB NATIONAL BANK, CUTTACK RAJENDRA BEHERA VS	DEEPALI MAHAPATRA VS	// // 0	
280	D-WP(C)/33476/2025	STATE OF ODISHA ITIBRATA DAS VS	BIBHUTI BHUSAN MISHRA VS	// // 0	AOD20240000951C202500009
281	D-WP(C)/33477/2025	STATE OF ODISHA RABINDRANATH SINGH VS	BIBHUTI KESHARI BISWAL VS	// // 0	
282	D-WP(C)/33478/2025	STATE OF ODISHA BABA AGRITECH PRIVATE LIMITED VS	CHITRASEN PARIDA VS	// // 0	AOR20220001432C202500034
283	D-WP(C)/33481/2025	ADDITIONAL/JOINT COMMISSIONER OF INCOME TAX (APPEAL) SANJUKTA BEHERA VS	MANMAYA KUMAR DASH VS	// // 0	AOR20220004309C202500043
		JAYAKRUSHNA BEHERA		//	

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284	D-WP(C)/33483/2025	PARESH CHANDRA GIRI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
285	D-WP(C)/33487/2025	TARANGABALA PRUSTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
286	D-WP(C)/33489/2025	KHIROD KUMAR BARAL VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
287	D-WP(C)/33490/2025	DHIRAJ KUMAR VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
288	D-WP(C)/33491/2025	ASHAMANJARI PRUSTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
289	D-WP(C)/33494/2025	NABAGHAN SAHU VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA, CUTTACK	LAXMIDHR DASH VS	// 0 //	
290	D-WP(C)/33496/2025	BIRANCHI NARAYAN HOTA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
291	D-WP(C)/33497/2025	BINDUSEN BARIK VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500059
292	D-WP(C)/33498/2025	KHIRABDI CHOUDHURY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500099
293	D-WP(C)/33499/2025	BASANTI MOHANTY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	
294	D-WP(C)/33500/2025	A.BANUAMA REDDY @ A.BHANU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
295	D-WP(C)/33501/2025	LAXMIDHAR MAHAPATRA	JAYADEBA BEHERA	//	

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		VS	VS	()	
		THE DIRECTOR CONSOLIDATION, CUTTACK		//	
296	D-WP(C)/33502/2025	DR DEEPAK KUMAR MOHANTY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/33503/2025	BISHNUPRIYA DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/33504/2025	AJIT KUMAR PUROHIT	JAYADEBA BEHERA	//	
		VS	VS	()	
		GOVT. OF ODISHA		//	
299	D-WP(C)/33505/2025	NABAGHAN MALLICK	JAYANTA KUMAR MAJHI	//	
	WP(C)/23197/2025	VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/33506/2025	DUSMANTA KUMAR LENKA @ LANKA	DIGAMBARA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/33507/2025	MANASWINI BISWAL	DHANANJAYA MUND	//	
	WP(C)/23204/2025	VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/33508/2025	MANORANJAN CHAND	DHANANJAYA MUND	//	
	WP(C)/23210/2025	VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/33509/2025	RAMESH KUMAR MUKHI	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/33510/2025	SOURAV PUROHIT	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/33511/2025	RAJENDRA KUMAR	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/33512/2025	MAA BHABANI SELF HELP GROUP, BANKIPALI, SUBSIDIARY	SRINIVASA MISHRA	//	
		VS	VS	()	

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307	D-WP(C)/33513/2025	STATE OF ODISHA MAA BUDHIJAGULAI SHG, BONTH, BHADRAK VS	SABYASACHI MISHRA VS	// // 0	
308	D-WP(C)/33514/2025	STATE OF ODISHA LAXMIDHAR MAHANTA VS	KHIROD CHANDRA MAJHI VS	// // 0	
309	D-WP(C)/33515/2025	STATE OF ODISHA SAMALESWARI SELF HELP GROUP, DIGSIRA, SUBARNAPUR VS	ANUPAMA KUMAR NAYAK VS	// // 0	
310	D-WP(C)/33516/2025	STATE OF ODISHA PRANATI DAS VS	PANCHANAN SAHOO VS	// // 0	
311	D-WP(C)/33517/2025	STATE OF ODISHA CHINMAYEE BIDIKA VS	SASWATI MOHAPATRA VS	// // 0	
312	D-WP(C)/33518/2025	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR LAXMI NARAYAN WOMEN SELF HELP GROUP, CHINMAYEE, SUBARNAPUR VS	SUMAN SUBARNAPUR VS	// // 0	
313	D-WP(C)/33519/2025	STATE OF ODISHA SANJUKTA BEHERA VS	MANMAYA KUMAR DASH VS	// // 0	AOR20220004309C202500044
314	D-WP(C)/33520/2025	JATEEN KUMAR BEHERA RASHMITA KUMARI DASH VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
315	D-WP(C)/33521/2025	STATE OF ODISHA BIBHAS KUMAR MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202500101
316	D-WP(C)/33523/2025 WP(C)/23202/2025	STATE OF ODISHA SANAWAR BIBI VS	BIDYALOK MOHAPATRA VS	// // 0	
317	D-WP(C)/33524/2025	STATE OF ODISHA GAJENDRA BAHADUR SEN VS	SHYAM KUMAR SINGH VS	// // 0	
		THE REGIONAL OFFICE, SPC BOARD, SUNDERGARH		//	

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318	D-WP(C)/33525/2025	RAMA CANDRA SETHI VS STATE OF ODISHA	BIAJAY KUMAR BEHERA VS	// 0 //	AOR20220001736C202500057
319	D-WP(C)/33526/2025	NILIMA MAHAPATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
320	D-WP(C)/33529/2025	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
321	D-WP(C)/33531/2025	SAMIR KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
322	D-WP(C)/33533/2025	SABYASACHI SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
323	D-WP(C)/33534/2025	LILY @ LILABATI PRUSTY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
324	D-WP(C)/33535/2025	DILESWARI SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
325	D-WP(C)/33536/2025	AMIT KUMAR BHUYAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
326	D-WP(C)/33537/2025	BHARATI EDUCATIONAL CHARITABLE TRUST, BOLDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
327	D-WP(C)/33538/2025	BALALARAMAHANTI RAMANAMURTHY VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
328	D-WP(C)/33540/2025	JITENDAR SINGH VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
329	D-WP(C)/33541/2025	KR LOGISTIC AND CONSTRUCTION PVT.LTD., JAJAPUR	SOUMYA JYOTI BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/33543/2025	TAPAS KUMAR MOHAPATRA	SIBA PRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/33544/2025	RATAN KUMAR SINGH	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/33545/2025	KRUSHNA CHANDRA BEHERA PRADHAN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/33546/2025	DILLIP KUMAR DIKHIT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/33548/2025	A.PUSPA REDDY	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/33549/2025	ARVIND KUMAR JANI	MILAN KANUNGO	//	
		VS	VS	0	
		STEEL AUTHORITY OF INDIA LTD., ROURKELA		//	
336	D-WP(C)/33550/2025	ANANDA CHARAN DAS	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/33551/2025	PRAFULLA KUMAR SWAIN	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/33552/2025	RAMESH CHANDRA BEHERA	SHISHIR KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/33555/2025	HORAMANI MAJHI	PRATIK DASH	//	
		VS	VS	0	
		NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI		//	
340	D-WP(C)/33557/2025	RADHANATH PARIDA	SAMEER KUMAR DAS	//	
		VS	VS	0	

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341	D-WP(C)/33559/2025	STATE OF ODISHA NIRANJAN SAGAR VS	PITAMBAR PANDA VS	// // ()	
342	D-WP(C)/33561/2025	STATE OF ODISHA TAPAS KUMAR DAS VS	SAMEER KUMAR DAS VS	// // ()	
343	D-WP(C)/33562/2025	STATE OF ODISHA TIKAYAT RANASINGH VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
344	D-WP(C)/33563/2025	STATE OF ODISHA SASANKA SEKHAR PARIDA VS	BIBHU PRASAD DAS VS	// // ()	
345	D-WP(C)/33565/2025	STATE OF ODISHA CHAUDHURY AKASH KUMAR BEHERA VS	SOURAV DAS VS	// // ()	
346	D-WP(C)/33566/2025	STATE OF ODISHA PABITRA MOHAN BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
347	D-WP(C)/33567/2025	STATE OF ODISHA MUKUNDA MOHANTY VS	BIJAY KUMAR BEHERA VS	// // ()	AOR20220001736C202500056
348	D-WP(C)/33570/2025	STATE OF ODISHA NITYANANDA SAHOO @ SUBUDHI VS	PRONoy MOHANTY VS	// // ()	
349	D-WP(C)/33571/2025	STATE OF ODISHA BIMAL PRASAD DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
350	D-WP(C)/33572/2025	STATE OF ODISHA RABINARAYAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
351	D-WP(C)/33574/2025	STATE OF ODISHA RAMESH KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //	

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352	D-WP(C)/33576/2025	RAKHAL CHANDRA NAYAK VS STATE OF ORISSA	PRATYUSHA NAIDU VS	// 0 //	
353	D-WP(C)/33577/2025	BISHNU CHARAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
354	D-WP(C)/33578/2025	MARKAND KUMAR PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500036
355	D-WP(C)/33579/2025	DURYODHAN JENA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500037
356	D-WP(C)/33580/2025	SASHI BHUSAN PATTANAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
357	D-WP(C)/33581/2025	PRAFULLA KUMAR MISHRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	AOD20240000639C202500038
358	D-WP(C)/33582/2025	GITANJALI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
359	D-WP(C)/33584/2025	SHIVSANKAR MOHANTY VS THE STATE OF ODISHA		// 0 //	
360	D-WP(C)/33585/2025	SURESH KUMAR PATTANAYAK VS STATE OF ORISSA	AJIT KUMAR MOHANTY VS	// 0 //	
361	D-WP(C)/33586/2025	SASMITA BISWAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
362	D-WP(C)/33587/2025	SUDHANSU MALIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
363	D-WP(C)/33588/2025	UNION OF INDIA	ABHISHEK MOHANTY	//	

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		VS	VS	()	
		RADHAKANTA SETH		//	
364	D-WP(C)/33589/2025	BIJAY KUMAR PATTANAYAK	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/33590/2025	SK.MOHAMMEDA ALI ZINNA	PRIYA RANJAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/33591/2025	POONAM KUMARI JHUNJHUNWALA	SOUMYAJYOTI BISWAL	//	
		VS	VS	()	
		THE STATE OF ORISSA		//	
367	D-WP(C)/33592/2025	SOBHA DEI	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/33593/2025	SATYANARAYAN AGRAWAL	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/33594/2025	NARENDRA KUMAR ROUT	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/33596/2025	RAKESH PANDA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/33597/2025	PRAFULLA PATRA	HAREKRUSHNA DASH	//	AOD20240000001C202500162
		VS	VS	()	
		State Of Odisha		//	
372	D-WP(C)/33598/2025	JAMUNA KUMARI BISWAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500179
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/33599/2025	DEBASMITA SENAPATI	KARUNAKAR GAYA	//	
		VS	VS	()	
		CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//	
374	D-WP(C)/33601/2025	DHABALESHWAR SWAIN	BIDYADHAR MANSING	//	
		VS	VS	()	

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375	D-WP(C)/33603/2025	STATE OF ODISHA SANTOSH KUMAR ACHARYA VS	PRAVASH CHANDRA JENA VS	// // 0	
376	D-WP(C)/33604/2025	SUBASINI DEVI @ DEI APARNA SELF HELF GROUP, SUBARNAPUR VS	ASITA KUMAR NAYAK VS	// // 0	
377	D-WP(C)/33605/2025	STATE OF ODISHA KASHINATH BEHERA VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
378	D-WP(C)/33606/2025	THE STATE OF ORISSA SUNIL KUMAR MOHAPATRA VS	NIHAL RATH VS	// // 0	
379	D-WP(C)/33607/2025	STATE OF ODISHA MADHAB CHANDRA JENA VS	BIBEKANANDA MAHAPATRA VS	// // 0	
380	D-WP(C)/33608/2025	STATE OF ODISHA M/S. UNIQUE ELECTRICAL, JAJPUR VS	SOUMYA MISHRA VS	// // 0	
381	D-WP(C)/33609/2025	STATE OF ODISHA LAXMIDHAR SAHOO VS	SIDHARTH SANKAR MOHAPATRA VS	// // 0	AOR20220001491C202500016
382	D-WP(C)/33610/2025	COLLECTOR, CUTTACK SUBHRANSHU SHEKHAR PAIKARAY VS	NIHAL RATH VS	// // 0	
383	D-WP(C)/33611/2025	STATE OF ODISHA MAA SARALA COLLEGE AND SCHOOL OF NURSING, MANOAT KINCHAL VS	MANOAT KINCHAL VS	// // 0	
384	D-WP(C)/33614/2025	STATE OF ODISHA SASWOTI BEHERA VS	NIHAL RATH VS	// // 0	
385	D-WP(C)/33618/2025	STATE OF ODISHA ARUN KUMAR CHATTERJEE VS	DWARIKA PRASAD MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/33622/2025	ARCHANA NAG VS UNION OF INDIA	ADISHA MOHANTY VS	// 0 //	
387	D-WP(C)/33625/2025	NIRANJAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
388	D-WP(C)/33627/2025	NARSI MELEKA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
389	D-WP(C)/33628/2025	M/S SBB CONSTRUCTION PVT.LTD, BHADRAK VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //	
390	D-WP(C)/33632/2025	NATIONAL INSTITUTE OF TECHNOLOGY, ROURKEL VS THE ASSISTANT COMMISSIONER OF INCOME TAX (EXEMPTION CIRCLE), BBSR	MANOJ KUMAR FOGLA VS	// 0 //	
391	D-WP(C)/33633/2025	ULAS RANJIT VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //	
392	D-WP(C)/33635/2025	UNION OF INDIA VS DUSHMANTA KUMAR RATH	BIBHUTI BHUSAN MISHRA VS	// 0 //	
393	D-WP(C)/33637/2025	HIMANSU KUMAR SAHOO VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //	
394	D-WP(C)/33640/2025	SABITA DIXIT VS GANGADHAR DIXIT	JAGAJIBAN PRADHAN VS	// 0 //	
395	D-WP(C)/33643/2025	DR.BIBHUTI BHUSAN LENKA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
396	D-WP(C)/33645/2025	BISWA RANJAN SWAIN VS PRINCIPAL COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SAROJ KUMAR SAHOO VS	// 0 //	
397	D-WP(C)/33647/2025	ABHAYA KUMAR KHATUA	SUDHANSU SEKHAR JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUB REGISTRAR, MAHAKALAPADA, KENDRAPARA		//	
398	D-WP(C)/33650/2025	BHABANI SANKAR PANIGRAHI	LALATENDU SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/33652/2025	PADMANAVA PANIGRAHI	MANAS ANKIT BOHIDAR	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
400	D-WP(C)/33654/2025	B R ENTERPRISES	Kajal Sahoo	//	AOR20220001613C202500020
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX APPEAL		//	
401	D-WP(C)/33655/2025	JYOTIRMAYEE BEHERA	SATYAJEET SINGH	//	
		VS	VS	()	
		SAROJ KUMAR BAG		//	
402	D-WP(C)/33656/2025	MUKTIKANTA BISWAL	MANAS ANKIT BOHIDAR	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
403	D-WP(C)/33657/2025	SATYAM AGRAWAL	MIHIR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/33658/2025	DEEPA VIJAY RAJ @ DEEPA RAJ	MANAS ANKIT BOHIDAR	//	
		VS	VS	()	
		CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR		//	
405	D-WPCRL/25430/2025	ROJALINE DAS	SATYA RANJAN MULIA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/25310/2025	PRATAP JENA	NISHIKANTA MISHRA	ASTARANGA /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/25320/2025	NIRANJAN BEHERA @ TUKUNA BEHERA	KARTIK CHANDRA TRIPATHY	CHANDRASEKHARPUR /469 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/25324/2025	MANJU JENA	SOUBHAGYA LAXMI PATTNAIK	SARANAKUL /152 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/25329/2025	STATE OF ODISHA LAXMIDHAR BEHERA VS	BIPIN KUMAR NAYAK VS	// ASTARANGA /167 /2025 ()	
410	D-ABLAPL/25334/2025	STATE OF ODISHA ROMIYO RANJAN OJHA VS	AJIT KUMAR MOHANTY VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /51 /2025 ()	
411	D-ABLAPL/25343/2025	STATE OF ODISHA MUNA SWAIN VS	ASUTOSH TRIPATHY VS	// ANGUL SADAR PS /286 /2025 ()	AOR20220001648C202500091
412	D-ABLAPL/25345/2025	STATE OF ODISHA HARENDRA KUMAR MISHRA VS	SARADA PRASANNA SARANGI VS	// RAIGHAR /172 /2025 ()	
413	D-ABLAPL/25346/2025	STATE OF ODISHA JAYANTA KUMAR SINGH DHARUA VS	DEBIDUTTA MOHAPATRA VS	// LACHHIPUR /88 /2025 ()	AOD20220004576C202500021
414	D-ABLAPL/25350/2025	STATE OF ODISHA SATYABRATA PRADHAN @ KANHA VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /291 /2025 ()	
415	D-ABLAPL/25352/2025	STATE OF ODISHA RANJIT KUMAR NAYAK VS	BIDHUBHUSANA MOHAPATRA VS	// CHAULIAGANJA /278 /2025 ()	
416	D-ABLAPL/25356/2025	STATE OF ODISHA SURENDRA NATH BEHERA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /375 /2025 ()	
417	D-ABLAPL/25358/2025	STATE OF ODISHA PRABHAT MALLICK VS	BIPIN KUMAR NAYAK VS	// PIPLI /34 /2025 ()	
418	D-ABLAPL/25359/2025	STATE OF ODISHA RAMAKANTA MISHRA VS	JAGABANDHU SAHU VS	// PADAMPUR /49 /2025 ()	AOR20220001487C202500059
419	D-ABLAPL/25361/2025	STATE OF ODISHA BIRAKISHOR TANDI @ BIRA TANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	// KOMNA PS /116 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/25363/2025	SUKADEV GOCHHAYAT VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /545 /2025 () //	AOR20220003722C202500157
421	D-ABLAPL/25364/2025	GURU CHARAN SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /184 /2024 () //	
422	D-ABLAPL/25369/2025	RAKESH KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	AIR FIELD P.S. /226 /2025 () //	
423	D-ABLAPL/25370/2025	BALABHADRA GOCHHAYAT VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /545 /2025 () //	AOR20220003722C202500158
424	D-ABLAPL/25371/2025	NIRUPAMA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	KHANDAPARA /210 /2024 () //	
425	D-ABLAPL/25372/2025	SRIKSHETRANATH NANDA @ SRIKSHETRANATH VS STATE OF ODISHA	KULDEEP MOHANTY VS	JAGATPUR /512 /2023 () //	AOD20240000012C202500178
426	D-ABLAPL/25376/2025	RINKU @ RAJ KISHOR BARIHA VS STATE OF ODISHA	ASWINI KUMAR MISHRA-3 VS	PAIKMAL /170 /2025 () //	
427	D-ABLAPL/25389/2025	TRINATH KUMAR HANSDAH VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	RARUAN /112 /2025 () //	
428	D-ABLAPL/25393/2025	BISWANATH PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	SUKINDA /170 /2025 () //	
429	D-ABLAPL/25396/2025	ATOSH @ ASHITOSH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2025 () //	
430	D-ABLAPL/25398/2025	SARBESWAR KAHALASINGH VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /186 /2025 () //	
431	D-ABLAPL/25401/2025	BIJAY MAHARANA	JAYANTA KUMAR MAJHI	SIMULIA /344 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/25402/2025	SWADHIN LENKA @ MANTU	ABHISIDDHANTA SAHOO	SATYABADI /218 /2025	AOR20220000014C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/25403/2025	JITENDRA KUMAR SAHOO @ JITENDRA KUMAR SAHOO	SRINIBASH SARATHI DAS	TURUMUNGA /165 /2025	AOD20240000364C202500143
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/25408/2025	UMAIR AHMAD	SIDHARTHA DAS	JODA /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/25409/2025	SURESH KHEMUNDU	ASIT KUMAR JENA	MATHILI /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/25410/2025	PURUSATTAM PARIDA	PRAKASH CHANDRA DASH	NIKIRAI /292 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/25411/2025	LAXMAN KARMI	ROHIT KUMAR SUNA	KANTAMAL /37 /2025	AOR20220000053C202500092
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/25412/2025	AJAY BEHERA	LALATENDU SAMANTARAY	AUL /226 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/25413/2025	KELU SWAIN @ KELU CHARAN SWAIN	ABHISIDDHANTA SAHOO	SATYABADI /217 /2025	AOR20220000014C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/25414/2025	PANKAJ BIHARI PARIDA	PRAKASH CHANDRA DASH	RAJKANIKA /411 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/25415/2025	BHIMASEN BEHERA	SRINIBASH SATAPATHY	PATTAMUNDAI RURAL PS /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/25418/2025	PURNA CHANDRA BISWAL	TANMAYA KUMAR MOHANTY	KHANDAGIRI P.S. /532 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/25421/2025	STATE OF ODISHA GOBINDA SINGH MAJHI VS	PRATYUSHA NAIDU VS	// TUSRA /153 /2025 ()	
444	D-ABLAPL/25427/2025	STATE OF ODISHA LALITA KUMAR NAYAK @ SANKAR NAYAK VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /315 /2025 ()	
445	D-ABLAPL/25428/2025	STATE OF ODISHA SUNIL GIRI @ SUNIL KUMAR GIRI VS	AMIT KUMAR PATRA VS	// SABARANG /194 /2025 ()	
446	D-ABLAPL/25433/2025	STATE OF ODISHA LAXMIDHAR PADHIARY VS	BHABANI SHANKAR RAYAGURU VS	// BARAMBA /7 /2025 ()	
447	D-ABLAPL/25434/2025	STATE OF ODISHA SIMANCHAL KHATEI VS	BYOMOKESH SAHOO VS	// BURLA /183 /2007 ()	
448	D-ABLAPL/25436/2025	STATE OF ODISHA URMILA PANAKA @ JEMA PANAKA VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /120 /2022 ()	
449	D-ABLAPL/25438/2025	STATE OF ODISHA JWALA PRATAP SINGH VS	SUSIL KUMAR PATTNAIK VS	// GURUNDIA /18 /2025 ()	
450	D-ABLAPL/25441/2025	STATE OF ODISHA MANOJ KUMAR SAHOO VS	AJAYA KUMAR MOHARANA VS	// TIGIRIA /98 /2023 ()	
451	D-ABLAPL/25442/2025	STATE OF ODISHA SK. BABULA VS	PRATAP KUMAR MOHANTY VS	// MAHILA P.S. BUXIBAZAR /113 /2025 ()	
452	D-ABLAPL/25443/2025	STATE OF ODISHA SK. JAWED AKBAL VS	PRAVU PITYARTHI KU. PANDIT VS	// GHASIPURA /309 /2025 ()	
453	D-ABLAPL/25448/2025	STATE OF ODISHA JISUKHRISTA PRUSTY VS	BIRAJA PRASAD NANDA VS	// COLLIERY /463 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/25451/2025	ATAL BEHERA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	DELANGA /80 /2025) //	AOR20220000014C202500038
455	D-ABLAPL/25452/2025	SHEKHAR NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	PATKURA /668 /2022) //	
456	D-ABLAPL/25455/2025	MD AKTAR @ MOHAMMAD VS STATE OF ODISHA	BHARAT JALLI VS	CUTTACK SADAR /528 /2025) //	AOD20240000581C202500121
457	D-ABLAPL/25457/2025	NRUSINGHA PRASAD PATRA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /339 /2025) //	AOR20220001551C202500002
458	D-ABLAPL/25460/2025	SIBARAM SAHU VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	KOTINANDA /309 /2025) //	
459	D-ABLAPL/25462/2025	DEBASMITA LENKA VS STATE OF ODISHA	SASHIBHUSAN DAS VS	MADHUPATNA /13 /2025) //	
460	D-ABLAPL/25465/2025	OMM PRAKASH JENA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUMBHARAPARA /339 /2025) //	AOR20220001551C202500003
461	D-ABLAPL/25466/2025	SK. ALABUDDIN @ BANGURU VS STATE OF ODISHA	KULDEEP MOHANTY VS	Bamapada (Industrial Area) /187 /2025) //	AOD20240000012C202500179
462	D-ABLAPL/25468/2025	RINKU @ PRAVAT BHUTIA @ PRAVAT KUMAR BHUTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /527 /2025) //	
463	D-ABLAPL/25470/2025	SK. LALA @ SK. NASIR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BASUDEVPUR /15 /2025) //	
464	D-ABLAPL/25473/2025	DEEPAK BEHERA @ NARAYAN BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /277 /2025) //	
465	D-ABLAPL/25477/2025	UPENDRA BHUKTA	SUJIT KUMAR SAHU	BANARAPAL /129 /2022	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/25480/2025	TIKINA LENKA @ TIKEI	ABHISIDDHANTA SAHOO	SATYABADI /218 /2025	AOR20220000014C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/25481/2025	KARUNAKAR BEHERA	DEBENDRA NARAYAN PATTANAİK	SALIPUR /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/25485/2025	ABINASH MANASINGH @ ABHINASH MANSINGH	AMLAN SHAKTI PAUL	KHURDA SADAR /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/25489/2025	ANIRUDHA DAS	RABINDRA NATH PRUSTY	ANGUL TOWN /701 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/25491/2025	BINOD PRADHAN	AMITAV TRIPATHY	SARANAKUL /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/25492/2025	JANAKI MAHANTA	PRAVASH CHANDRA JENA	BARKOTE /2 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/25493/2025	SHILPA MISHRA	AMITAV TRIPATHY	BADAGODA P.S. /446 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/25496/2025	RAGHABA SIA	JYOTIRMAYA SAHOO	ASKA /453 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/25498/2025	SHIKHA MAITY @ MAITI	CHHABI BEHERA	CUTTACK SADAR /635 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/25499/2025	SOMANATH BEHERA	BIDYALOK MOHAPATRA	KHANDAGIRI P.S. /552 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/25501/2025	SAGAR PRADHAN @ SANKAR	JYOTIRMAYA SAHOO	CHAMAKHANDI /138 /2020	
		VS	VS	()	

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477	D-ABLAPL/25503/2025	STATE OF ODISHA RAJENDRA JEE @ RAJANDRA GI VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /285 /2025 ()	
478	D-ABLAPL/25505/2025	STATE OF ODISHA SATYABRATA MAITY @ MAITI VS	CHHABI BEHERA VS	// CUTTACK SADAR /635 /2025 ()	
479	D-ABLAPL/25508/2025	STATE OF ODISHA SUNIL KUMAR SAHU VS	LALATENDU SAMANTARAY VS	// GOLANTHARA (BERHAMPUR) /352 /2025 ()	
480	D-ABLAPL/25509/2025	STATE OF ODISHA ARUN KUMAR SAHU VS	LALATENDU SAMANTARAY VS	// BERHAMPUR TOWN /300 /2025 ()	
481	D-ABLAPL/25510/2025	STATE OF ODISHA NIRANJAN MANIK @ MANI VS	BIKRAM CHANDRA GHADAI VS	// NEMALO /2 /2025 ()	
482	D-ABLAPL/25511/2025	STATE OF ODISHA MIKU MAHALA @ SWAYAM PRAKASH MAHALA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// BADACHANA /275 /2025 () //	

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MISC CASES FILED on :19/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/25348/2025 CONTR/ /	SRINIVAS MOHANTY MP	KABITA PATRA	4/2025
2	D-WPC(OAC)/2072/2004 WPC(OAC)/2072/2004	ALPISI NANDA KOUSALYA MP	G.N.PADHI	11/2025
3	D-CRLMA/25266/2025 CRLMA/119/2025	PURENDRA KUMAR SETHY MP	ADV.	34/2025
4	D-JCRLA/14078/2025 JCRLA/71/2025	GOURAHARI MAHANTA@GOURA MAHANTA MP	SASMITA NANDA	200/2025
5	D-JCRLA/14078/2025 JCRLA/71/2025	GOURAHARI MAHANTA@GOURA MAHANTA MP	ADV.	201/2025
6	D-JCRLA/18767/2025 JCRLA/115/2025	RAYA MUNDA MP	SASMITA NANDA	202/2025
7	D-JCRLA/18767/2025 JCRLA/115/2025	RAYA MUNDA MP	ADV.	203/2025
8	D-JCRLA/30096/2024 JCRLA/163/2024	RAMESH @ CHINTAMANI BEHERA MP	SASMITA NANDA	204/2025
9	D-JCRLA/30096/2024 JCRLA/163/2024	RAMESH @ CHINTAMANI BEHERA MP	ADV.	205/2025
10	D-JCRLA/6138/2024 JCRLA/25/2024	MITHUN DAS MP	SIDDHARTH GOUTAM DAS,AMIT KUMAR PADHY,MANDAKINI PANI	206/2025
11	D-JCRLA/85/2022 JCRLA/85/2022	BRUNDABAN NAYAK MP	ADV.	207/2025
12	D-JCRLA/85/2022 JCRLA/85/2022	BRUNDABAN NAYAK MP	ADV.	208/2025
13	D-JCRLA/6953/2025 JCRLA/35/2025	SUNIL @ SUNIL KUMAR NAYAK MP	ADV	209/2025
14	D-JCRLA/6953/2025 JCRLA/35/2025	SUNIL @ SUNIL KUMAR NAYAK MP	ADV	210/2025
15	D-JCRLA/6953/2025 JCRLA/35/2025	SUNIL @ SUNIL KUMAR NAYAK MP	ADV	211/2025
16	D-TRP(C)/33485/2025 TRP(C)/ /	SUCHISMITA PATNAIK MP	PRAMOD RANJAN BEHERA	290/2025
17	D-TRP(C)/33568/2025 TRP(C)/ /	RANJITA SAHOO MP	BISWARANJAN DAS	291/2025
18	D-TRP(C)/33558/2025 TRP(C)/ /	TRUPTI MONDAL MP	RAJESH RANJAN SAHOO	292/2025
19	D-TRP(C)/33583/2025 TRP(C)/ /	SWORNALIKA SWAIN MP	BISWARANJAN DAS	293/2025
20	D-TRP(C)/33600/2025 TRP(C)/ /	LAXMIPRIYA SATHUA MP	AMITAV TRIPATHY	294/2025
21	D-TRP(C)/33630/2025 TRP(C)/ /	USHARANI PRUSTY @ USHARANI PRUSTISUJIT KUMAR PATTNAIK MP		295/2025
22	D-CONTC/28543/2025 CONTC/3239/2025	GURUDEV SINGH MP	M/S BHARAT KUMAR MISHRA	299/2025
23	D-CONTC/32422/2025 CONTC/ /	KIRTI RANJAN MOHANTY MP	ADV.	300/2025
24	D-RVWPET/30666/2025 RVWPET/184/2025	RAMESHLAL SAHU MP	TUSAR KUMAR MISHRA	327/2025
25	D-RPFAM/31749/2025 RPFAM/ /	SABITA SUTRADHAR MP	PRAVASH CHANDRA JENA	366/2025
26	D-RPFAM/33573/2025	RANJITA DANG	ABHILASH MISHRA	

	RPFAM/ /	MP		367/2025
27	D-CMAPL/38486/2024 CMAPL/305/2024	DALI MOHARANA @ DALI DEI MP	SUBHAM SHARMA	430/2025
28	D-CMAPL/38486/2024 CMAPL/305/2024	DALI MOHARANA @ DALI DEI MP	SUBHAM SHARMA	431/2025
29	D-CMAPL/38486/2024 CMAPL/305/2024	DALI MOHARANA @ DALI DEI MP	SUBHAM SHARMA	432/2025
30	D-CMAPL/18385/2025 CMAPL/151/2025	MANAGING COMMITTEE OF GOPINATH HIGH SCHOOL, BROURTRAY MP		433/2025
31	D-CMAPL/16907/2025 CMAPL/ /	SURENDRANATH LENKA MP	TAPAN KUMAR BISWAL	434/2025
32	D-MATA/168/2023 MATA/168/2023	SWETAPADMASHREEDEVI PANDA MP	M/S K.R.CHOUDHURY,S.K.R.CHOUDHURY,G.K.R.CHOUDHURY,MITA	448/2025
33	D-MATA/33553/2025 MATA/ /	ANTARYAMI BEHERA MP	ADYASIDHI MISHRA	449/2025
34	D-MATA/351/2023 MATA/351/2023	PRAGNYA ANINDITA MISHRA @ JEWEL MP	M/S.VIJAYA KAR, A.P.BOSE, D.J.SAHOO, S.SWAIN, D.SAHOO	450/2025
35	D-MATA/33560/2025 MATA/ /	DR. DIPMALLA SAHOO MP	AJAYA KUMAR PRADHAN	451/2025
36	D-MATA/33602/2025 MATA/ /	PRAMILA BALA BEHERA MP	ADYASIDHI MISHRA	452/2025
37	D-FAO/35387/2024 FAO/385/2024	MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, MAYURBHANJ MP	ANWHEENDUCHUMARSAHUBHIANJ	762/2025
38	D-FAO/35387/2024 FAO/385/2024	MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, MAYURBHANJ MP		763/2025
39	D-FAO/32500/2025 FAO/ /	ANJALI PANDA MP	SUBHADUTTA ROUTRAY	764/2025
40	D-FAO/33495/2025 FAO/ /	R.M., M/S. ORIENTAL INSURANCE CO.LTDS, BINA MP	CHINATH ROY	765/2025
41	D-CRLREV/12134/2025 CRLREV/217/2025	SHANKAR BHOI MP	MANAS KUMAR CHAND	839/2025
42	D-CRLREV/25328/2025 CRLREV/ /	NABA KISHORE MISHRA MP	SIDHESWAR MALLIK	840/2025
43	D-CRLREV/25444/2025 CRLREV/ /	JAGADISH BARIK MP	SMITA RANJAN PATNAIK	841/2025
44	D-CRLREV/24745/2025 CRLREV/532/2025	AYESA@AYSA BIBI MP	PRAVASH CHANDRA JENA	842/2025
45	D-BLAPL/13194/2025 BLAPL/4665/2025	UPENDRA BISWAL MP	KULDEEP MOHANTY	868/2025
46	D-BLAPL/19803/2025 BLAPL/7068/2025	KELU CHARAN BEHERA @ KALU @ CHITTBASWJIANPATNAIK MP		869/2025
47	D-BLAPL/23620/2025 BLAPL/8167/2025	KELU CHARAN BEHERA @ KALU @ CHITTBASWJIANPATNAIK MP		870/2025
48	D-BLAPL/25360/2025 BLAPL/ /	PRASHANT MALLICK MP	RAKESH KUMAR ROUTRAY	871/2025
49	D-RSA/31895/2025 RSA/ /	SUKALATA SAHOO MP	SRINIBASH SATAPATHY	1184/2025
50	D-RSA/33554/2025 RSA/ /	DIBAS KUMAR MOHANTA MP	DAYANIDHI MOHANTY	1185/2025
51	D-CMP/33394/2025 CMP/1280/2025	JAJATI PATTNAIK MP	DEBAKANTA MOHANTY	1297/2025
52	D-CMP/33480/2025 CMP/ /	BIJAYA KUMAR MOHAPATRA MP	SUBHRANSU BHUSAN MOHANTY	1298/2025
53	D-CMP/33539/2025 CMP/ /	PRAFULLA KUMAR SWAIN MP	ARUPANANDA GOSWAMY	1299/2025
54	D-CMP/33556/2025 CMP/ /	SANKARSAN KAR MP	PRABIN DAS	1300/2025
55	D-CMP/33575/2025 CMP/ /	MANOJ KUMAR DAS MP	JAGAJIT PANDA	1301/2025
56	D-CMP/33595/2025 CMP/ /	BASANTA KUMAR KHANDA MP	AMIT PRASAD BOSE	1302/2025
57	D-CMP/33620/2025 CMP/ /	KISHORE MOHANTY@KISHORE CHANDRANILKONANTPRASAD PATRA MP		1303/2025

58	D-ABLAPL/13253/2025 ABLAPL/5122/2025	DINAKRUSHNA BEHERA @ PURNA BEHERA MP		1534/2025
59	D-ABLAPL/17796/2025 ABLAPL/7000/2025	B JAYAKRUSHNA PATRA @ B JAYA PATRA MP		1535/2025
60	D-ABLAPL/21694/2025 ABLAPL/8587/2025	KRUSHNA CHANDRA SAHOO MP		1536/2025
61	D-ABLAPL/18203/2025 ABLAPL/7329/2025	SOUMYA RANJAN SAHOO @ SONA MP		1537/2025
62	D-ABLAPL/15999/2025 ABLAPL/6414/2025	BADAL TAHAL MP		1538/2025
63	D-ABLAPL/32741/2024 ABLAPL/12552/2024	GANESH DAS MP		1539/2025
64	D-ABLAPL/32363/2024 ABLAPL/12309/2024	LIPUNA NAIK MP		1540/2025
65	D-ABLAPL/13274/2025 ABLAPL/5266/2025	MANORANJAN BEHERA MP	MALAYA KUMAR SWAIN	1541/2025
66	D-ABLAPL/7846/2025 ABLAPL/2933/2025	BANAMALI SAHU MP	SURYAKANTA DASMOHAPATRA	1542/2025
67	D-ABLAPL/37329/2024 ABLAPL/14342/2024	YUDHISTHIRA MAHARANA MP	BIPIN KUMAR NAYAK	1543/2025
68	D-MACA/850/2016 MACA/850/2016	PRAKASH SARAF MP	MR.JAGABANDHU SAHU	2111/2025
69	D-MACA/574/2007 MACA/574/2007	N.I.A.CO.LTD MP	M/S.G.P.DUTTA	2112/2025
70	D-MACA/574/2007 MACA/574/2007	N.I.A.CO.LTD MP	M/S.G.P.DUTTA	2113/2025
71	D-MACA/574/2007 MACA/574/2007	N.I.A.CO.LTD MP	M/S.G.P.DUTTA	2114/2025
72	D-MACA/573/2007 MACA/573/2007	N.I.A.CO.LTD MP	M/S.G.P.DUTTA	2115/2025
73	D-MACA/573/2007 MACA/573/2007	N.I.A.CO.LTD MP	M/S.G.P.DUTTA	2116/2025
74	D-MACA/573/2007 MACA/573/2007	N.I.A.CO.LTD MP	M/S.G.P.DUTTA	2117/2025
75	D-MACA/33408/2025 MACA/ /	BANITA BARIK MP	BIRANCHI NARAYAN RATH	2118/2025
76	D-MACA/33451/2025 MACA/ /	HEMANT KUMAR SAHOO MP	PRASANTA KUMAR SAHOO	2119/2025
77	D-MACA/33488/2025 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	SUBRAJ SATPATHY	2120/2025
78	D-MACA/33493/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	BERHAMPTALA PATI	2121/2025
79	D-MACA/33530/2025 MACA/ /	D.M., UNITED INDIA INSURANCE CO. LTD., MP	SWARNALAKSHMI CHANDRA SAHOO	2122/2025
80	D-MACA/33530/2025 MACA/ /	D.M., UNITED INDIA INSURANCE CO. LTD., MP	SWARNALAKSHMI CHANDRA SAHOO	2123/2025
81	D-MACA/33547/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	SUNIL KUMAR MAHALI	2124/2025
82	D-CRLMC/25375/2025 CRLMC/ /	SONIA TRIPATHY MP	ARUN KUMAR ACHARYA	2292/2025
83	D-CRLMC/25377/2025 CRLMC/ /	LOKA MAJHI @ LUKO MAJHI MP	RAMDAS ACHARY	2293/2025
84	D-CRLMC/25381/2025 CRLMC/ /	MANASI MASANTA MP	SWARUP KUMAR PATNAIK	2294/2025
85	D-CRLMC/1791/2020 CRLMC/1791/2020	KEDAR DASH MP		2295/2025
86	D-CRLMC/18719/2025 CRLMC/2388/2025	ARJUN PRUSTY MP		2296/2025
87	D-CRLMC/19566/2025 CRLMC/2409/2025	NIRANJAN GOUDA MP		2297/2025
88	D-CRLMC/25484/2025 CRLMC/ /	SUNIL PRUSTY MP	BIDYADHAR MANSING	2298/2025
89	D-CRLMC/13929/2025	RIAZ KHAN		

	CRLMC/1812/2025	MP		2299/2025
90	D-CRLMC/25487/2025	SAROJ @ SWADHIN PRADHAN	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		2300/2025
91	D-CRLMC/25488/2025	AKASH KUMAR BISWAL	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2301/2025
92	D-CRLA/17783/2025	BIKASH JENA	PRABIR KUMAR RAY	
	CRLA/916/2025	MP		2302/2025
93	D-CRLMC/25494/2025	RAMA CHANDRA JENA	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		2302/2025
94	D-CRLA/803/2022	KANHU MARANDI@MAJHI	CHITTA RANJAN SAHU	
	CRLA/803/2022	MP		2303/2025
95	D-CRLA/15098/2025	SURATHA@ALOK PRADHAN	BISWAJIT RANJAN TRIPATHY	
	CRLA/606/2025	MP		2304/2025
96	D-CRLA/865/2023	BHIKARI ROUT	DEBASNAN DAS	
	CRLA/865/2023	MP		2305/2025
97	D-CRLA/14651/2025	ANUP NAG	RAMANI KANTA PATTANAİK	
	CRLA/601/2025	MP		2306/2025
98	D-CRLA/14651/2025	ANUP NAG	RAMANI KANTA PATTANAİK	
	CRLA/601/2025	MP		2307/2025
99	D-CRLA/1238/2023	DASS	DEBASIS SAHOO, (M/S.ARUN KUMAR MISHRA, T.K.MISHRA, P.K.PAT	
	CRLA/1238/2023	MP		2308/2025
100	D-CRLA/23302/2024	BIBHISAN@BIVISHAN SUNA	AJAYA KUMAR JENA	
	CRLA/860/2024	MP		2309/2025
101	D-CRLA/698/2023	JATINDRA MEHER	JUGALA KISHORE PANDA	
	CRLA/698/2023	MP		2310/2025
102	D-CRLA/25366/2025	JAGA @ JAGANNATH DAS	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2311/2025
103	D-CRLA/25366/2025	JAGA @ JAGANNATH DAS	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2312/2025
104	D-CRLA/25366/2025	JAGA @ JAGANNATH DAS	DEEPAK KUMAR SAHOO	
	CRLA/ /	MP		2313/2025
105	D-CRLA/25425/2025	SHUSANTA KUMAR DHALASAMANTA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2314/2025
106	D-CRLA/19010/2025	TARINI MAHANTA @ TARANISEN MAHANTA	SUSIL KUMAR PATTNAİK	
	CRLA/749/2025	MP		2315/2025
107	D-CRLA/25469/2025	TANMAYA BEHERA	SHRADHANJALI SAHOO	
	CRLA/ /	MP		2316/2025
108	D-CRLA/25471/2025	KUNU @ DUSMANTA JENA	RAMESH CHANDRA OJHA	
	CRLA/ /	MP		2317/2025
109	D-CRLA/25471/2025	KUNU @ DUSMANTA JENA	RAMESH CHANDRA OJHA	
	CRLA/ /	MP		2318/2025
110	D-CRLA/25469/2025	TANMAYA BEHERA	SHRADHANJALI SAHOO	
	CRLA/ /	MP		2319/2025
111	D-CRLA/25469/2025	TANMAYA BEHERA	SHRADHANJALI SAHOO	
	CRLA/ /	MP		2320/2025
112	D-CRLA/23377/2025	SUNARAM MAHANTA	ALOK KUMAR DAS	
	CRLA/910/2025	MP		2321/2025
113	D-CRLA/25497/2025	SAROJ @ SANTOSH KUMAR DIGAL @ BABU	BIDHARTHA DAS	
	CRLA/ /	MP		2322/2025
114	D-CRLA/25497/2025	SAROJ @ SANTOSH KUMAR DIGAL @ BABU	BIDHARTHA DAS	
	CRLA/ /	MP		2323/2025
115	D-CRLA/25504/2025	GAGAN @ BRAJAKISHORE SWAIN	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2324/2025
116	D-CRLA/25504/2025	GAGAN @ BRAJAKISHORE SWAIN	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2325/2025
117	D-CRLA/830/2017	GATU@SAROJ GHASI	M/S.DIPTIREKHA NANDA	
	CRLA/830/2017	MP		2326/2025
118	D-WA/27714/2025	NIRAKAR SAHOO	SAYANTAN PANDA	
	WA/ /	MP		3678/2025
119	D-WA/33402/2025	CHIEF CONSTRUCTION ENGINEER,ROAD AND BUILDING, DHENKANAL		
	WA/ /	MP		3679/2025
120	D-WA/33402/2025	CHIEF CONSTRUCTION ENGINEER,ROAD AND BUILDING, DHENKANAL		
	WA/ /	MP		3680/2025

121	D-WA/33402/2025 WA/ /	CHIEF CONSTRUCTION ENGINEER,ROAD AND BUILDING, DHENKANAL MP		3681/2025
122	D-WA/282/2023 WA/282/2023	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3682/2025
123	D-WA/282/2023 WA/282/2023	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3683/2025
124	D-WA/282/2023 WA/282/2023	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3684/2025
125	D-WA/282/2023 WA/282/2023	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3685/2025
126	D-WA/33450/2025 WA/1415/2025	KALPANA SAHOO MP	AMBUJA BANDHU PARIDA	3686/2025
127	D-WA/33450/2025 WA/1415/2025	KALPANA SAHOO MP	AMBUJA BANDHU PARIDA	3687/2025
128	D-WA/33454/2025 WA/1417/2025	SAPINA BIBI MP	AMBUJA BANDHU PARIDA	3688/2025
129	D-WA/33454/2025 WA/1417/2025	SAPINA BIBI MP	AMBUJA BANDHU PARIDA	3689/2025
130	D-WA/33528/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE , A.G.A.	3690/2025
131	D-WA/33528/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE , A.G.A.	3691/2025
132	D-WA/33532/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	3692/2025
133	D-WA/33532/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	3693/2025
134	D-WA/33367/2025 WA/ /	SATATE OF ODISHA MP	BIMBISAR DASH, A.G.A	3694/2025
135	D-WA/33367/2025 WA/ /	SATATE OF ODISHA MP	BIMBISAR DASH, A.G.A	3695/2025
136	D-WA/33367/2025 WA/ /	SATATE OF ODISHA MP	BIMBISAR DASH, A.G.A	3696/2025
137	D-WA/33369/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3697/2025
138	D-WA/33369/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3698/2025
139	D-WA/33371/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3699/2025
140	D-WA/33371/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH, A.S.C	3700/2025
141	D-WP(C)/701/2025 WP(C)/2325/2025	UPENDRA NAYAK MP	NIRANJAN PANDA	14008/2025
142	D-WP(C)/31800/2025 WP(C)/22504/2025	T. NAGA BHUSAN SHROFF MP	EKTA AGARWAL	14009/2025
143	D-WP(C)/33373/2025 WP(C)/23182/2025	MAA BIRAJA WOMEN SELF HELP GROUP MP	SARADA DAS	14010/2025
144	D-WP(C)/31843/2025 WP(C)/22287/2025	BIJAY KUMAR PRADHAN MP		14011/2025
145	D-WP(C)/31842/2025 WP(C)/22284/2025	GHASI RAM BIBHAR MP		14012/2025
146	D-WP(C)/10679/2025 WP(C)/7674/2025	HIRANMAYEE NAYAK MP	BISWABIHARI MOHANTY, Mr. Subir Palit(S.A)	14013/2025
147	D-WP(C)/33374/2025 WP(C)/ /	RANJANA NAIK MP	MANORANJAN MUDULI	14014/2025
148	D-WP(C)/33382/2025 WP(C)/ /	SANGRAM ROUT MP	BIPLABA P.B. BAHALI	14015/2025
149	D-WP(C)/33381/2025 WP(C)/ /	LOKANATH BEHERA MP	SWAPNIL ROY	14016/2025
150	D-WP(C)/31164/2025 WP(C)/21804/2025	M/S BRAHMAPUTRA INFRASTRUCTURE MP	SIDHANT DWIBEDI	14017/2025
151	D-WP(C)/33384/2025 WP(C)/ /	PUSPANJALI NANDA MP	SIDHANT SARANGI	14018/2025
152	D-WP(C)/31838/2025	BHASKAR CHANDRA PANIGRAHI	EKTA AGARWAL	

	WP(C)/22851/2025	MP		14019/2025
153	D-WP(C)/33377/2025 WP(C)/ /	MAHALAXMI SHAKTIDAL SELF HELP GROUP, SIBSIPUR MP		14020/2025
154	D-WP(C)/31394/2025 WP(C)/22501/2025	KAMALAKANTA PANIGRAHY MP	EKTA AGARWAL	14021/2025
155	D-WP(C)/31801/2025 WP(C)/22479/2025	RITA DASH MP	EKTA AGARWAL	14022/2025
156	D-WP(C)/20346/2019 WP(C)/20346/2019	DAULAT KU.AGRAWAL MP	M/S.PRASANTA KU.NANDA	14023/2025
157	D-WP(C)/1111/2025 WP(C)/1306/2025	M/S. GROUP NO.5 SECURITY AND MANPOWER, KHURDA MP	SWARNIK KUMAR MISHRA	14024/2025
158	D-WP(C)/33380/2025 WP(C)/ /	BAMADEB TANDI MP	BIBHUTI KESHARI BISWAL	14025/2025
159	D-WP(C)/33400/2025 WP(C)/ /	ADITYA DEV INFRATECH PVT. LTD., BBSR MP	SASWAT KUMAR ACHARYA	14026/2025
160	D-WP(C)/33406/2025 WP(C)/ /	SHAKEEL AHMED KHAN MP	SMRUTI RANJAN RAO	14027/2025
161	D-WP(C)/21868/2025 WP(C)/15109/2025	JAMUNA HIAL MP	MANAS KUMAR CHAND	14028/2025
162	D-WP(C)/33412/2025 WP(C)/ /	KESHAB BEHERA MP	ALOK KUMAR MOHANTY	14029/2025
163	D-WP(C)/33415/2025 WP(C)/ /	SANTI DASH @ SANTILATA DASH MP	ALOK KUMAR MOHANTY	14030/2025
164	D-WP(C)/20394/2009 WP(C)/20394/2009	NIRANJAN SATPATHY MP	M/S.BRAJA KISHORE DAGARA	14031/2025
165	D-WP(C)/33418/2025 WP(C)/ /	RAMA CHANDRA SAHOO MP	DEBASISH PATNAIK	14032/2025
166	D-WP(C)/19903/2022 WP(C)/19903/2022	GAGAN BEHERA MP		14033/2025
167	D-WP(C)/33433/2025 WP(C)/ /	COLLEGE OF PHARMACEUTICAL SCIENCES, BANGALORE MP	EXORANJAN RATH	14034/2025
168	D-WP(C)/32332/2025 WP(C)/ /	TRAYAMBAK MEHER MP	DURGA PRASAD JENA	14035/2025
169	D-WP(C)/33441/2025 WP(C)/ /	HRUDANANDA NAYAK MP	HRUDANANDA MOHAPATRA	14036/2025
170	D-WP(C)/33443/2025 WP(C)/23199/2025	BANAMBAR BEHERA MP	HRUDANANDA MOHAPATRA	14037/2025
171	D-WP(C)/33444/2025 WP(C)/ /	SOUMYA RANJAN BEHERA MP	DHANESWAR BEHERA	14038/2025
172	D-WP(C)/35790/2022 WP(C)/35790/2022	ADARSH KUMAR SAHU MP	PRATAP CHANDRA MISHRA	14039/2025
173	D-WP(C)/33446/2025 WP(C)/ /	B.M.PUBLIC SCHOOL, BHADRAK MP	GOPINATH MISHRA	14040/2025
174	D-WP(C)/33447/2025 WP(C)/ /	M/S. SWAIN ENGINEERING, ANGUL MP	ASIT KUMAR DASH	14041/2025
175	D-WP(C)/33452/2025 WP(C)/ /	M/S. SWAIN ENGINEERING, ANGUL MP	ASIT KUMAR DASH	14042/2025
176	D-WP(C)/33449/2025 WP(C)/ /	SHARMISTHA OJHA MP	BIKRAM CHANDRA GHADAI	14043/2025
177	D-WP(C)/33455/2025 WP(C)/ /	GYANENDRA PATRO MP	NEELAKANTHA PANDA	14044/2025
178	D-WP(C)/17092/2013 WP(C)/17092/2013	RAM CH.PRADHAN and ORS MP	M/S.AVIJIT PAL	14045/2025
179	D-WP(C)/16823/2013 WP(C)/16823/2013	RAM CH.PRADHAN MP	M/S.AVIJIT PAL	14046/2025
180	D-WP(C)/16829/2013 WP(C)/16829/2013	RAM CH.PRADHAN MP	M/S.AVIJIT PAL	14047/2025
181	D-WP(C)/33459/2025 WP(C)/ /	BIDYADHAR NAYAK MP	SWAPNIL ROY	14048/2025
182	D-WP(C)/33467/2025 WP(C)/ /	DUSMILA BHARASHAGADIA MP	SATYABRATA MOHANTY (1)	14050/2025
183	D-WP(C)/33465/2025 WP(C)/ /	SANJAY BHOI MP	SWAPNIL ROY	14054/2025

184	D-WP(C)/6726/2023 WP(C)/6726/2023	BIKRAM KESHARI DHAL MP	SAMEER KUMAR DAS	14055/2025
185	D-WP(C)/33460/2025 WP(C)/ /	V R DRUG AGENCIES MP	SASWATA PATNAIK	14056/2025
186	D-WP(C)/18976/2025 WP(C)/12883/2025	CHANDRA SEKHAR BEHERA MP	BIGYAN KUMAR SHARMA	14057/2025
187	D-WP(C)/29492/2025 WP(C)/20682/2025	ABHIRAM CARETAKING AND EXPERT SERVICES MP	SEBASTIAN BARNANDA	14058/2025
188	D-WP(C)/33487/2025 WP(C)/ /	TARANGABALA PRUSTY MP	SOUMYA MISHRA	14059/2025
189	D-WP(C)/18930/2025 WP(C)/ /	BICHITRANANDA SAHOO MP	GOPINATH MISHRA	14060/2025
190	D-WP(C)/30794/2025 WP(C)/22288/2025	SURESH CHANDRA MAHANTA MP	PRAFULLA CHANDRA ACHARYA	14061/2025
191	D-WP(C)/33491/2025 WP(C)/ /	ASHAMANJARI PRUSTY MP	SOUMYA MISHRA	14062/2025
192	D-WP(C)/15177/2020 WP(C)/15177/2020	Y.GANAPATI MP		14063/2025
193	D-WP(C)/33476/2025 WP(C)/ /	ITIBRATA DAS MP	BIBHUTI BHUSAN MISHRA	14064/2025
194	D-WP(C)/25250/2021 WP(C)/25250/2021	GANESWAR PATNAIK MP	UPENDRA KUMAR SAMAL	14065/2025
195	D-WP(C)/33490/2025 WP(C)/ /	DHIRAJ KUMAR MP	SATYAJIT MOHAPATRA (2)	14066/2025
196	D-WP(C)/33476/2025 WP(C)/ /	ITIBRATA DAS MP	BIBHUTI BHUSAN MISHRA	14067/2025
197	D-WP(C)/33478/2025 WP(C)/ /	BABA AGRITECH PRIVATE LIMITED MP	CHITRASEN PARIDA	14068/2025
198	D-WP(C)/22105/2025 WP(C)/15370/2025	REENA NAIK MP	SARTHAK MISHRA	14069/2025
199	D-WP(C)/33506/2025 WP(C)/ /	DUSMANTA KUMAR LENKA @ LANKA MP	DIGAMBARA MISHRA	14070/2025
200	D-WP(C)/33507/2025 WP(C)/23204/2025	MANASWINI BISWAL MP	DHANANJAYA MUND	14071/2025
201	D-WP(C)/33512/2025 WP(C)/ /	MAA BHABANI SELF HELP GROUP, BANK MP	BRICKHEUBARNISHR	14072/2025
202	D-WP(C)/32752/2025 WP(C)/22829/2025	JOGENDRA HARIJAN MP	ABINASH ROURAY	14073/2025
203	D-WP(C)/33513/2025 WP(C)/ /	MAA BUDHIJAGULAI SHG, BONTH, BHADR MP	RAKYASACHI MISHRA	14074/2025
204	D-WP(C)/33515/2025 WP(C)/ /	SAMALESWARI SELF HELP GROUP, DIGSI MP	RAJESH KUMAR PURYAK	14075/2025
205	D-WP(C)/33517/2025 WP(C)/ /	CHINMAYEE BIDIKA MP	SASWATI MOHAPATRA	14076/2025
206	D-WP(C)/33517/2025 WP(C)/ /	CHINMAYEE BIDIKA MP	SASWATI MOHAPATRA	14077/2025
207	D-WP(C)/33518/2025 WP(C)/ /	LAXMI NARAYAN WOMEN SELF HELP GR MP	SUNACHINNIURAN SUBARNAPUR	14078/2025
208	D-WP(C)/33520/2025 WP(C)/ /	RASHMITA KUMARI DASH MP	DIPTI RANJAN MOHAPATRA	14079/2025
209	D-WP(C)/33497/2025 WP(C)/ /	BINDUSEN BARIK MP	KSHIROD KUMAR SAHOO	14080/2025
210	D-WP(C)/12663/2025 WP(C)/9102/2025	M/S MAA TARINI ENTERPRISES, BALASORE MP		14081/2025
211	D-WP(C)/12663/2025 WP(C)/9102/2025	M/S MAA TARINI ENTERPRISES, BALASORE MP		14082/2025
212	D-WP(C)/33523/2025 WP(C)/23202/2025	SANAWAR BIBI MP	BIDYALOK MOHAPATRA	14083/2025
213	D-WP(C)/32531/2024 WP(C)/18172/2024	PRITIRANJAN MAHALING MP	LAXMIKANTA MOHANTY	14084/2025
214	D-WP(C)/33534/2025 WP(C)/ /	LILY @ LILABATI PRUSTY MP	SOUMYA MISHRA	14085/2025
215	D-WP(C)/41628/2023	PRATAP MAHARANA		

	WP(C)/41628/2023	MP		14086/2025
216	D-WP(C)/33540/2025 WP(C)/ /	JITENDAR SINGH MP	BIYOTKESH MOHANTY	14087/2025
217	D-WP(C)/33545/2025 WP(C)/ /	KRUSHNA CHANDRA BEHERA PRADHAN DEEPALI MAHAPATRA MP		14088/2025
218	D-WP(C)/33550/2025 WP(C)/ /	ANANDA CHARAN DAS MP	ASHOK KUMAR SARANGI	14089/2025
219	D-WP(C)/33549/2025 WP(C)/ /	ARVIND KUMAR JANI MP	MILAN KANUNGO	14090/2025
220	D-WP(C)/33551/2025 WP(C)/ /	PRAFULLA KUMAR SWAIN MP	JAJATI KESHARI KHUNTIA	14091/2025
221	D-WP(C)/33555/2025 WP(C)/ /	HORAMANI MAJHI MP	PRATIK DASH	14092/2025
222	D-WP(C)/32405/2025 WP(C)/22953/2025	RENUBALA SAHOO MP	CHANDIPRASAD SAHANI	14093/2025
223	D-WP(C)/13202/2024 WP(C)/8516/2024	AGADI TUKUNA PATRA MP	DILLIP KUMAR MOHAPATRA	14094/2025
224	D-WP(C)/7476/2022 WP(C)/7476/2022	ASHOK KUMAR SAHOO MP	UMESH CHANDRA MOHANTY	14095/2025
225	D-WP(C)/33525/2025 WP(C)/ /	RAMA CANDRA SETHI MP	BIAJAY KUMAR BEHERA	14096/2025
226	D-WP(C)/33563/2025 WP(C)/ /	SASANKA SEKHAR PARIDA MP	BIBHU PRASAD DAS	14097/2025
227	D-WP(C)/33570/2025 WP(C)/ /	NITYANANDA SAHOO @ SUBUDHI MP	PRONOY MOHANTY	14098/2025
228	D-WP(C)/33567/2025 WP(C)/ /	MUKUNDA MOHANTY MP	BIJAY KUMAR BEHERA	14099/2025
229	D-WP(C)/33565/2025 WP(C)/ /	CHAUDHURY AKASH KUMAR BEHERA MP	SOURAV DAS	14100/2025
230	D-WP(C)/21264/2025 WP(C)/14903/2025	SUMITRA OJHA MP	KANANBALA ROY CHOUDHURY	14101/2025
231	D-WP(C)/35772/2024 WP(C)/24010/2024	PRATIMA KUMARI MAHTO MP	HARA PRASAD RATH	14102/2025
232	D-WP(C)/33582/2025 WP(C)/ /	GITANJALI BEHERA MP	PRAVASH CHANDRA JENA	14103/2025
233	D-WP(C)/31434/2023 WP(C)/31434/2023	NALINIKANTA DAS MP	ANUP KUMAR PATTNAIK	14104/2025
234	D-WP(C)/33567/2025 WP(C)/ /	MUKUNDA MOHANTY MP	BIJAY KUMAR BEHERA	14105/2025
235	D-WP(C)/33585/2025 WP(C)/ /	SURESH KUMAR PATTANAYAK MP	AJIT KUMAR MOHANTY	14106/2025
236	D-WP(C)/33586/2025 WP(C)/ /	SASMITA BISWAL MP	PRAVASH CHANDRA JENA	14107/2025
237	D-WP(C)/33588/2025 WP(C)/ /	UNION OF INDIA MP	ABHISHEK MOHANTY	14108/2025
238	D-WP(C)/33589/2025 WP(C)/ /	BIJAY KUMAR PATTANAYAK MP	PRAVASH CHANDRA JENA	14109/2025
239	D-WP(C)/33578/2025 WP(C)/ /	MARKAND KUMAR PRADHAN MP	RANJIT MOHANTY	14110/2025
240	D-WP(C)/28237/2025 WP(C)/21707/2025	SUPRITI MOHANTY MP	PRABHAS CHANDRA PANDA	14111/2025
241	D-WP(C)/33593/2025 WP(C)/ /	SATYANARAYAN AGRAWAL MP	SOUMYA RANJAN MOHANTY	14112/2025
242	D-WP(C)/8569/2004 WP(C)/8569/2004	UTTAM BEHERA MP	SUMITRA MOHANTY	14113/2025
243	D-WP(C)/33599/2025 WP(C)/ /	DEBASMITA SENAPATI MP	KARUNAKAR GAYA	14114/2025
244	D-WP(C)/34402/2022 WP(C)/34402/2022	SARTHAK MOHAPATRA MP	PRIYADARSHINEE BIJAYALAXMI DAS	14115/2025
245	D-WP(C)/35790/2022 WP(C)/35790/2022	ADARSH KUMAR SAHU MP	PRIYADARSHINEE BIJAYALAXMI DAS	14116/2025
246	D-WP(C)/5987/2023 WP(C)/5987/2023	SARTHAK MOHAPATRA MP	PRIYADARSHINEE BIJAYALAXMI DAS	14117/2025

247	D-WP(C)/5990/2023 WP(C)/5990/2023	ADARSH KUMAR SAHU MP	PRIYADARSHINEE BIJAYALAXMI DAS	14118/2025
248	D-WP(C)/33603/2025 WP(C)/ /	SANTOSH KUMAR ACHARYA MP	PRAVASH CHANDRA JENA	14119/2025
249	D-WP(C)/33604/2025 WP(C)/ /	APARNA SELF HELF GROUP, SUBARNAPUR MP	RSITA KUMAR NAYAK	14120/2025
250	D-WP(C)/20506/2021 WP(C)/20506/2021	KALANDI CHARAN BAUTA MP	JAYDEEP PAL	14121/2025
251	D-WP(C)/24438/2025 WP(C)/17190/2025	RAJANANDINI NAYAK MP	RAMA CHANDRA JENA	14122/2025
252	D-WP(C)/33606/2025 WP(C)/ /	SUNIL KUMAR MOHAPATRA MP	NIHAL RATH	14123/2025
253	D-WP(C)/33608/2025 WP(C)/ /	M/S. UNIQUE ELECTRICAL, JAJPUR MP	SOUMYA MISHRA	14124/2025
254	D-WP(C)/33610/2025 WP(C)/ /	SUBHRANSHU SHEKHAR PAIKARAY MP	NIHAL RATH	14125/2025
255	D-WP(C)/33614/2025 WP(C)/ /	SASWOTI BEHERA MP	NIHAL RATH	14126/2025
256	D-WP(C)/33581/2025 WP(C)/ /	PRAFULLA KUMAR MISHRA MP	RANJIT MOHANTY	14127/2025
257	D-WP(C)/33622/2025 WP(C)/ /	ARCHANA NAG MP	ADISHA MOHANTY	14128/2025
258	D-WP(C)/33635/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	14129/2025
259	D-WP(C)/33632/2025 WP(C)/ /	NATIONAL INSTITUTE OF TECHNOLOGY, MP	KONKUMAR FOGLA	14130/2025
260	D-WP(C)/33637/2025 WP(C)/ /	HIMANSU KUMAR SAHOO MP	SAIBRATA RATH	14131/2025
261	D-WP(C)/33643/2025 WP(C)/ /	DR.BIBHUTI BHUSAN LENKA MP	SAIBRATA RATH	14132/2025
262	D-WP(C)/33596/2025 WP(C)/ /	RAKESH PANDA MP	PRABODHA CHANDRA NAYAK	14133/2025
263	D-WP(C)/33657/2025 WP(C)/ /	SATYAM AGRAWAL MP	MIHIR SAHOO	14134/2025
264	D-WP(C)/33609/2025 WP(C)/ /	LAXMIDHAR SAHOO MP	SIDHARTH SANKAR MOHAPATRA	14135/2025